

ORISSA HIGH COURT

FILING REPORT AS ON :24/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|---|---------------------------------|--------------------------------------|--------------------------|
| 1 | D-BLAPL/18866/2026 | DINESH SAHU VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | JONK /182 /2026 () // | |
| 2 | D-BLAPL/18867/2026 | DULA @ DULARAM HEMBRAM VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BISOI /83 /2025 () // | AOR20220001558C202600132 |
| 3 | D-BLAPL/18868/2026 | BABU SWAIN @ ABHIRAM SWAIN VS STATE OF ODISHA | KHAGESWAR BEHERA VS | KABISURYANAGAR /37 /2026 () // | |
| 4 | D-BLAPL/18872/2026 | MD. ASHIK VS UNION OF INDIA (NCB) | SARADA PRASAD DASH VS | NCB BHUBANESWAR /1 /2025 () // | |
| 5 | D-BLAPL/18876/2026 | SOORAJ MEENA VS STATE OF ODISHA | BRAJA KISHOR PANDA VS | KOMNA PS /190 /2026 () // | |
| 6 | D-BLAPL/18879/2026 | RUDRA MEHER VS STATE OF ODISHA | RITURANJAN CHHOTARAY VS | JHARBANDH /166 /2025 () // | AOR20220003344C202600027 |
| 7 | D-BLAPL/18883/2026 | BIJAY KUJUR VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | KINJIRKELA /251 /2025 () // | |
| 8 | D-BLAPL/18884/2026 | RAKESH JENAMANI VS STATE OF ODISHA | CHIRANJIB ROUT VS | SAMAL /152 /2026 () // | |
| 9 | D-BLAPL/18888/2026 | SUBASH KUMAR SWAIN VS STATE OF ODISHA | SANJAYA NARAYAN SAHOO VS | BALIANTA P.S. /22 /2025 () // | |
| 10 | D-BLAPL/18890/2026 | PRADYUMNA KHARA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /197 /2026 () // | |
| 11 | D-BLAPL/18891/2026 | BAMANCHARAN KANHAR VS STATE OF ODISHA | ANIRUDHA DAS VS | / /0 () // | |

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| 12 | D-BLAPL/18892/2026 | SK. TAIRUDDIN VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | JALESWAR /244 /2024 () // | |
| 13 | D-BLAPL/18893/2026 | ASHOK JENA VS STATE OF ODISHA | HEMANTA KUMAR TRIPATHY VS | //0 () // | |
| 14 | D-BLAPL/18894/2026 | JHUNA BHOI VS STATE OF ODISHA | BIDYADHAR MANSING VS | CHANDABALI /63 /2022 () // | |
| 15 | D-BLAPL/18898/2026 | KETAN NAIK VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | INDUASTRIAL,NISA /97 /2026 () // | |
| 16 | D-BLAPL/18899/2026 | SANJAYA SAHOO VS STATE OF ODISHA | KALINDA KUMAR ROUT VS | CDA-II /75 /2026 () // | |
| 17 | D-BLAPL/18901/2026 | TANOJ PRADHAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | BELPAHAR /32 /2026 () // | |
| 18 | D-BLAPL/18902/2026 | NARASINGHA HIAL VS STATE OF ODISHA | SK. ZAFARULLA VS | MUNIGUDA /121 /2021 () // | |
| 19 | D-BLAPL/18908/2026 | MITHUN NAYAK VS STATE OF ODISHA | KABIRAJ PRADHAN VS | RANPUR /91 /2026 () // | |
| 20 | D-BLAPL/18909/2026 | AMIT GHARAMI VS STATE OF ODISHA | SOUMYA KANTA TRIPATHY VS | CHITRAKONDA /140 /2019 () // | AOD20240000239C202600023 |
| 21 | D-BLAPL/18912/2026 | BIJAYANANDA PANDA @ PAPU VS STATE OF ODISHA | BARSHARANI NANDA VS | KHATIGUDA /10 /2026 () // | |
| 22 | D-BLAPL/18915/2026 | CHANDRIKA SINGH VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | BIRMAHARAJPUR /217 /2025 () // | |
| 23 | D-BLAPL/18917/2026 | BAUN ALIAS BAUNA ALIAS BALARAM PATRA | APARESH BHOI | // | AOR20220001814C202600018 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/18918/2026 | SATYA NARAYAN SENAPATI ALIAS AGADHU | PRASANTA KUMAR ROUTRAY | // | AOD20240000391C202600061 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/18919/2026 | ANADI @ DIPU MALLICK @ DAS | AKSHAYA KUMAR PANDEY | PIPLI /384 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/18921/2026 | RAME MADHI | ASIT KUMAR JENA | M.V.79 /47 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/18923/2026 | SASIBHUSAN PALAI | LALATENDU PAL | TANGARPALI /49 /2024 | AOR20220004366C202600003 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/18924/2026 | ALOK KUMAR DAS @ ALOK KU. DAS | DEBI PRASAD DASH | DARGHA BAZAR /282 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/18930/2026 | RAM CHARAN GOPE | JULU KHANSAMA | BELPAHAR /110 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/18932/2026 | RUPENDRA KUMAR SAHU | PRASANTA KUMAR ROUTRAY | JONK /182 /2026 | AOD20240000391C202600062 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/18938/2026 | SASTI @ SASTIRAJ BAGHA | SANJAYA KUMAR PANIGRAHI | BOUDH /239 /2018 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/18940/2026 | BIKRAM PARIDA | JANMEJAYA KATIKIA | KODALA /482 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/18941/2026 | BHULAKU @ BHULKU DANAYAK | SWAYAMPRAVA DASH | BAUNISUNI /17 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/18943/2026 | SAMIR SETHI | SUBODH KUMAR MOHANTY | GANIA /76 /2026 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/18945/2026 | STATE OF ODISHA JITU @ JITENDRA SAHOO VS | CHIRANJIB ROUT VS | // RENGALI DAM SITE /127 /2026 () | |
| 36 | D-BLAPL/18957/2026 | STATE OF ODISHA JUGAL KISHORE CHANDRAKAR VS | PRASANTA KUMAR ROUSTRAY VS | // JONK /182 /2026 () | AOD20240000391C202600063 |
| 37 | D-BLAPL/18958/2026 | STATE OF ODISHA AKBAR DANDASANA @ DANDASENA VS | PRASANTA KUMAR ROUSTRAY VS | // JONK /182 /2026 () | AOD20240000391C202600064 |
| 38 | D-BLAPL/18965/2026 | STATE OF ODISHA SUBHEN DAS VS | SATYABRATA DASH VS | // ATHAMALLIK /283 /2025 () | |
| 39 | D-BLAPL/18968/2026 | STATE OF ODISHA GUNJAN DALAI VS | JYOTIRMAYA SAHOO VS | // / /0 () | |
| 40 | D-BLAPL/18970/2026 | STATE OF ODISHA HARARATNA SWAIN VS | DIBYA JYOTI SAHOO VS | // JHARSUGUDA GRPS /43 /2026 () | AOD20240000587C202600115 |
| 41 | D-BLAPL/18971/2026 | STATE OF ODISHA SAJIL SANU VS | RAKESH KUMAR SARANGI VS | // G.UDAYAGIRI /37 /2026 () | AOR20220001665C202600084 |
| 42 | D-BLAPL/18973/2026 | STATE OF ODISHA BIKASH SAHOO VS | SOUBHAGYA SUNDAR DAS VS | // CHHENDIPADA /34 /2026 () | |
| 43 | D-BLAPL/18975/2026 | STATE OF ODISHA PRATAP DAS VS | SATYABRATA DASH VS | // ATHAMALLIK /283 /2025 () | |
| 44 | D-BLAPL/18977/2026 | STATE OF ODISHA SARAT CHANDRA SAMANTARAY @ SARAT SAMANTRA @ KIPATHY VS | ANANTA KIPATHY VS | // RANPUR /103 /2013 () | |
| 45 | D-BLAPL/18978/2026 | STATE OF ODISHA SUSHANT SAHU VS | JYOTIRMAYA SAHOO VS | // CYBER CRIME AND ECONOMIC OFFENCES, PURI /9 /2026 () | |
| | | STATE OF ODISHA | | // | |

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| 46 | D-BLAPL/18985/2026 | TILAK AGRAWALLA VS STATE OF ODISHA | LALITENDU MISHRA VS | ANGUL TOWN /410 /2026 () // | AOR20220001610C202600044 |
| 47 | D-BLAPL/18993/2026 | KARMU @ KARMUCHAND GIRI VS STATE OF ODISHA | ABHILASH MISHRA VS | TIRING /23 /2026 () // | |
| 48 | D-BLAPL/18995/2026 | CHINTU @ ASHISH DAS VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHURDA MODEL /284 /2026 () // | |
| 49 | D-BLAPL/18996/2026 | SURJIT ROY VS STATE OF ODISHA | BISWA CHANDAN MOHANTY VS | EOW,BHUBANESWAR /5 /2024 () // | |
| 50 | D-BLAPL/18998/2026 | SANJIL PRADHAN VS STATE OF ODISHA | SAMVIT MOHANTY VS | JARAPADA /391 /2023 () // | |
| 51 | D-BLAPL/19004/2026 | PRADEEP JENA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | JANKIA P.S. /453 /2025 () // | |
| 52 | D-BLAPL/19016/2026 | SANTOSH KUMAR ACHARYA VS STATE OF ODISHA | JITENDRA SAMANTARAY VS | DHANUPALI /41 /2025 () // | |
| 53 | D-BLAPL/19018/2026 | BRAJESH MISHRA VS STATE OF ODISHA (E.O.W.) | PRATIK NAYAK VS | EOW,BHUBANESWAR /5 /2024 () // | |
| 54 | D-BLAPL/19023/2026 | KANHU NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KOTINANDA /107 /2026 () // | |
| 55 | D-BLAPL/19029/2026 | MANORANJAN MISHRA VS STATE OF ODISHA | CHANDRAMANI DASH VS | CHHEND /57 /2026 () // | AOR20220000427C202600001 |
| 56 | D-BLAPL/19030/2026 | FIROZ @ AZIMULLAH KHAN VS STATE OF ODISHA | AMITABH NAIK VS | DARGHA BAZAR /133 /2022 () // | |
| 57 | D-BLAPL/19031/2026 | MINTU MOLLAH | SATYANARAYAN MISHRA | LALBAG /110 /2026 | AOR20220001303C202600030 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/19032/2026 | SOUMYASANKAR CHAKRA @ RAJA | ADHIRAJ MOHANTY | EOW,BHUBANESWAR /3 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/19037/2026 | SOMANATH HARIJAN @ SOMONATH | AMIT KUMAR SAHU | BOIPARIGUDA /132 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-BLAPL/19040/2026 | LITENDRA BEHERA | DEEPAK RANJAN PARIDA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-BLAPL/19045/2026 | MANSID MUNDA | SURYAKANTA DWIBEDI | BRAHMANITARANG /271 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-CMAPL/28185/2026 | DEEPAK KUMAR JHUNJHUNWALLA | MANOJ KUMAR PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-CMAPL/28217/2026 | PURNA CHANDRA MOHAPATRA | RAMESH CHANDRA PRAHARAJ | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-CMP/28013/2026 | BISHNUPRIYA PAIKARAY | AMARENDRA KUMAR MOHANTY | // | AOR20220003615C202600005 |
| | | VS | VS | () | |
| | | PREMANANDA PAIKARAY | | // | |
| 65 | D-CMP/28088/2026 | NARATAM MALLIK @ NAROTTAM MALLIK @ NARADHARA | DEBISWATHI PATHY | // | AOR20220001665C202600083 |
| | | VS | VS | () | |
| | | NABAGHANA DAS | | // | |
| 66 | D-CMP/28112/2026 | PARBATI SATPATHY | SATYA RANJAN MOHAPATRA | // | |
| | | VS | VS | () | |
| | | RABINDRA KUMAR PATRA | | // | |
| 67 | D-CMP/28122/2026 | GIRISH CHANDRA BEHERA | PRAFULLA CHANDRA ACHARYA | // | |
| | | VS | VS | () | |
| | | MOHESWAR BEHERA | | // | |
| 68 | D-CMP/28177/2026 | SANGRAM KESHARI PATTANAİK@SANGRAM PATTANAİK | NIKAS RANJAN PRADHAN | // | |
| | | VS | VS | () | |

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| 69 | D-CMP/28178/2026 | SANTOSH KUMAR PATTANAİK KUMUDA CHANDRA @ NIRANJAN JENA VS SULAKHYANA JENA | MANORANJAN PADHI VS | // // 0 | |
| 70 | D-CMP/28198/2026 | SURENDRA KUMAR MOHANTY VS MAHENDRA KUMAR MOHANTY | JAGANNATH BHUYAN VS | // 0 // | |
| 71 | D-CMP/28226/2026 | SHREE BAIDEI THAKURANI VS SHREE BAIDEI THAKURANI | RABINDRA KUMAR SAHOO VS | // 0 // | |
| 72 | D-CMP/28240/2026 | ALLU KRISHNA RAO VS CHAVA RAMKRISHNA RAO | KARUNAKAR DAS VS | // 0 // | |
| 73 | D-CONTC/28018/2026 | MANAS SAMAL VS KHIROD KUMAR DASH, TAHASILDAR, KISHANNAGAR | TRILOCHAN NANDA VS | // 0 // | |
| 74 | D-CONTC/28028/2026 | DEEPTI MAYEE BADAJENA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 75 | D-CONTC/28030/2026 | RESHMA MOHANTY VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 76 | D-CONTC/28033/2026 | TAPASWINI NATH VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 77 | D-CONTC/28036/2026 | SUNITA MOHAPATRA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 78 | D-CONTC/28038/2026 | BISHWOMAITRI MISHRA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 79 | D-CONTC/28044/2026 | ANASUYA PATTANAİK VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |

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| 80 | D-CONTC/28045/2026 | SWAGATIKA PRIYADARSINI LENKA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 81 | D-CONTC/28046/2026 | SANGITA PRIYADARSINI LENKA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 82 | D-CONTC/28048/2026 | SASMITA NAYAK VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 83 | D-CONTC/28049/2026 | BHUBANESWARI MOHAPATRA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 84 | D-CONTC/28050/2026 | SUBHRA PRIYADARSHINI MISHRA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 85 | D-CONTC/28053/2026 | SUNANDA PRUSTY VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 86 | D-CONTC/28054/2026 | SUNITA SAHOO VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 87 | D-CONTC/28055/2026 | MAHESWETA MANASWINI MOHAPATRA VS USHA PADHI, IAS | PRASANTA KUMAR JENA VS | // 0 // | |
| 88 | D-CONTC/28069/2026 | TIKESWAR BISWAL VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, KHURDA | ADV. VS | // 0 // | |
| 89 | D-CONTC/28070/2026 | LOKNATH PADHI VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION | ADV. VS | // 0 // | |
| 90 | D-CONTC/28072/2026 | BISHNUPRIYA PAIKARAY VS CHANCHAL RANA, IAS | ADV. VS | // 0 // | |
| 91 | D-CONTC/28078/2026 | HARIPADA MANDAL | RANJIT MOHANTY | // | |

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| | | VS | VS | 0 | |
| 92 | D-CONTC/28087/2026 | SIDHARTH KATERIA, SUPERINTENDENT OF POLICE, KENDRAPARA | ADV. | // | |
| | | MONALISHA RATH | VS | 0 | |
| 93 | D-CONTC/28090/2026 | SIDHARTH GOURAV PARIDA, ADDL. TAHASILDAR, BHUBANESWAR | ADV. | // | |
| | | PUSPALATA MISHRA | VS | 0 | |
| 94 | D-CONTC/28095/2026 | SIDHARTH GOURAV PARIDA, ADDL. TAHASILDAR, BHUBANESWAR | ADV | // | |
| | | DR. SWORUPA NANDA MALLICK | VS | 0 | |
| 95 | D-CONTC/28109/2026 | MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. | ADV. | // | AOD20240000338C202600067 |
| | | BRAJA KISHORE MOHAPATRA | VS | 0 | |
| 96 | D-CONTC/28113/2026 | BHAKTA BINOD SALA, BLOCK EDUCATION OFFICER, DASPALLA, NAYAGARH | ADV. | // | |
| | | BINAYA KUMAR DAS | VS | 0 | |
| 97 | D-CONTC/28116/2026 | PRACHI PANDEY, V.C., KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI | ADV. | // | |
| | | BIJAY KUMAR SETHI | VS | 0 | |
| 98 | D-CONTC/28130/2026 | DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT OF CIRCLE JAIL, GANJAM | ADV. | // | |
| | | DURJYODHANA SAHOO | VS | 0 | |
| 99 | D-CONTC/28166/2026 | SUVRANSU SAHOO,TAHASILDAR, DASARATHPUR | ADV. | // | |
| | | KISHOR CHANDRA TRIPATHY | VS | 0 | |
| 100 | D-CONTC/28173/2026 | ANJANA PANDA, IAS | AKSHAYA KUMAR PANDEY | // | |
| | | SATYABRATA NAYAK | VS | 0 | |
| 101 | D-CONTC/28176/2026 | DR.N.THIRUMALA NAIK, I.A.S | ADV. | // | |
| | | MAHESWAR SAHOO | VS | 0 | |
| 102 | D-CONTC/28191/2026 | DR. NOONSAVATH THIRUMALA NAIK, I.A.S | ADV. | // | |
| | | BASANTI SAMANTARAY | VS | 0 | |

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| 103 | D-CONTC/28195/2026 | DR.SMITA MOHANTY, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRAY, BBSR PRAKASH KUMAR BISWAL VS | ADV. VS | // // 0 | |
| 104 | D-CONTC/28202/2026 | DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA ASHOK CHANDRA BARIK VS | ADV. VS | // // 0 | |
| 105 | D-CONTC/28208/2026 | DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA DURYODHAN BISWAL VS | ADV. VS | // // 0 | |
| 106 | D-CONTC/28211/2026 | USHA PADHEE, PRINCIPAL SECRETARY, GOVT. OF ODISHA MIHIR RANJAN SARAN VS | PABITRA KUMAR NAYAK VS | // // 0 | |
| 107 | D-CONTC/28216/2026 | ARABIND AGRAWAL, IAS SUMANTA KUMAR NAIK VS | ADV. VS | // // 0 | |
| 108 | D-CONTC/28220/2026 | SUBHA SARMA, IAS GOPAL CHANDRA SAHU VS | ADV. VS | // // 0 | |
| 109 | D-CONTC/28225/2026 | SHUBHA SARMA, IAS BISWAJIT ROUT VS | ADV. VS | // // 0 | |
| 110 | D-CONTC/28229/2026 | ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI SHANKAR HANSDA VS | ADV. VS | // // 0 | |
| 111 | D-CONTC/28231/2026 | ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI MUKESH MUNDA VS | ADV. VS | // // 0 | |
| 112 | D-CONTC/28233/2026 | ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI JAYANTA KUMAR DALAI VS | ADV. VS | // // 0 | |
| 113 | D-CONTC/28236/2026 | ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI SWAYAM BIKASH DAS VS | PRADEEP KUMAR MAHAPATRA VS | // // 0 | |
| | | SACHIN RAMCHANDRA JADHAV, COMM. CUM SEC., BHUBANESWAR | | // | |

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| 114 | D-CONTC/28238/2026 | SURU MOHAN GURU VS DR.SANJAYA KUMAR MOHAPATRA, C.D.M AND P.H.O., DHENKANAL | ADV. VS | // () | |
| 115 | D-CONTC/28241/2026 | TAPAN GARNAIK @ TAPAN KUMAR GARNAIK VS ANU GARG, I.A.S | ADV. VS | // () | |
| 116 | D-CONTC/28242/2026 | RANJIT KUMAR SAHOO VS SUVENDHU KUMAR PATRA, SUPERINTENDENTS OF POLICE, NAYAGARH | ADV. VS | // () | |
| 117 | D-CRLA/18882/2026 | TUTU @ SUSANTA PRADHAN VS STATE OF ODISHA | RAMA CHANDRA MOHANTY VS | KANKADAHAD /41 /2016 () | |
| 118 | D-CRLA/18889/2026 | ANJIA @ AJAY @ RANJAN KUMAR BHOI VS STATE OF ODISHA | SANJAYA NARAYAN SAHOO VS | GADISAGADA /78 /2015 () | |
| 119 | D-CRLA/18956/2026 | MADHUSUDAN BAREI VS STATE OF ODISHA(OPID) | DEVASHIS PANDA VS | SAMBALPUR SADAR /365 /2025 () | |
| 120 | D-CRLA/18981/2026 | SARAT CHANDRA NANDA @ SARATA CHANDRA NANDA VS STATE OF ODISHA(VIG.) | ANINDUN DAS VS | BALASORE VIGILANCE /52 /2013 () | |
| 121 | D-CRLMC/18877/2026 | SHAWAN ROUT VS STATE OF ODISHA | PRASANNA KUMAR BHUYAN VS | LAXMISAGAR P.S. /17 /2025 () | |
| 122 | D-CRLMC/18911/2026 | MANAS RANJAN DAS VS STATE OF ODISHA | RAMDAS ACHARY VS | BALIAPAL /382 /2025 () | |
| 123 | D-CRLMC/18920/2026 | ALOK PACHISIA VS STATE OF ODISHA | HARIPAD MOHANTY VS | BIDANASI /74 /2025 () | |
| 124 | D-CRLMC/18931/2026 | MANAS BEHERA VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | KISSANNAGAR PS /139 /2023 () | |
| 125 | D-CRLMC/18939/2026 | SADA @ SADANANDA PRADHAN | SWAGATIKA PANDA | K.NUAGAON /436 /2023 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLMC/18944/2026 | DINABANDHU BAG | RASMITA DAS | KHARIAR /175 /2013 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLMC/18951/2026 | A.SATYANARAYAN PRADHAN | KISHORE CHANDRA BEHERA | BAIDYANATHPUR /302 /2020 | AOR20260000198C202600003 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLMC/18969/2026 | MANOJ KUMAR DAS | BIBHUTI BHUSAN SWAIN | MARSHAGHAI /241 /2012 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLMC/18976/2026 | KUSHA ROUT @ KUSA RAUT | JYOTIRMAYA SAHOO | KODALA /164 /2010 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 130 | D-CRLMC/18989/2026 | ABHIJIT NAYAK | JAYADEBA BEHERA | // | AOD20240000366C202600092 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLMC/18992/2026 | SANJEEB @ SANJIB KUMAR PATEL | KRUSHNA CHANDRA DASH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLMC/19006/2026 | RAMA CHANDRA SAHU | BIKASH CHANDRA PARIJA | KOMNA PS /104 /2007 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLMC/19015/2026 | AJIT KUMAR PATRA @ PATRO | BIKASH CHANDRA PARIJA | KOMNA PS /104 /2007 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMC/19020/2026 | BIBHUTI DAS | AMULYA RATNA PANDA | BALICHANDRAPUR /244 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 135 | D-CRLMC/19024/2026 | BIBHUTI DAS | AMULYA RATNA PANDA | BALICHANDRAPUR /254 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLMC/19034/2026 | DURGA PRASAD SINGH | PRASANTA KUMAR SAHOO | COLLIERY /283 /2007 | |
| | | VS | VS | () | |

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| 137 | D-CRLMC/19036/2026 | STATE OF ODISHA MANAS @ MANAS RANJAN GIRI VS | PRAMOD KUMAR JENA VS | // KULIANA /117 /2025 () | |
| 138 | D-CRLMC/19039/2026 | STATE OF ODISHA RAMESH CHANDRA BEHERA VS | SANTOSH KUMAR DASH VS | // SAMBALPUR VIGILANCE /36 /2010 () | |
| 139 | D-CRLMP/18880/2026 | STATE OF ODISHA(VIG.) SANJUKTA ROUT VS | ABHISHEK SAHOO VS | // /0 () | |
| 140 | D-CRLMP/18916/2026 | STATE OF ODISHA PRADEEPTA KUMAR JENA VS | RAMDAS ACHARY VS | // /0 () | |
| 141 | D-CRLMP/18942/2026 | SUMITRA JENA NAMITA PANDA VS | NETRANANDA BISWAL VS | // /0 () | |
| 142 | D-CRLMP/18984/2026 | STATE OF ODISHA CHITTARANJAN MOHANTY VS | PRATIK NAYAK VS | // /0 () | |
| 143 | D-CRLMP/18988/2026 | STATE OF ODISHA BIRENDRA KISHORE NAYAK VS | BIJAYA KUMAR RAGADA VS | // /0 () | AOD20220004577C202600047 |
| 144 | D-CRLMP/19027/2026 | STATE OF ODISHA MANOJ KUMAR DAS VS | AMIT KUMAR NATH VS | // /0 () | AOR20220004198C202600004 |
| 145 | D-CRLREV/18885/2026 | STATE OF ODISHA LACHHAMAN PRADHAN VS | LAXMAN PRADHAN VS | // /0 () | |
| 146 | D-CRLREV/18964/2026 | BAISALI PRADHAN KOTA RAVI KUMAR @ K. RAVI KUMAR VS | SUBHRAJEET JENA VS | // /0 () | |
| 147 | D-CRLREV/19042/2026 | STATE OF ODISHA NALINIKANTA MOHANTY VS | SANKET KANUNGO VS | // /0 () | |
| | | STATE OF ODISHA | | // | |

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| 148 | D-CRP/28011/2026 | AVILASH MAHANANDA VS RAMESH KUMAR KEJARIWAL | PATITAPABAN PANDA VS | // () | |
| 149 | D-CRP/28032/2026 | MANORANJAN SARANGI VS SATYABHAMA SARANGI (DEAD) | BIPLABA P.B. BAHALI VS | // () | |
| 150 | D-FAO/28014/2026 | SANTOSHI SENAPATI VS UNION OF INDIA | KARUNAKAR DAS VS | // () | AOR20220001513C202600001 |
| 151 | D-FAO/28015/2026 | ABHINA SUNDAR JANI VS UNION OF INDIA | KARUNAKAR DAS VS | // () | AOR20220001513C202600002 |
| 152 | D-FAO/28075/2026 | PREMANANDA BISWAL VS STATE OF ODISHA | SANGRAM JENA VS | // () | |
| 153 | D-FAO/28155/2026 | ANUP KUMAR MALLICK VS STATE OF ODISHA | SANGRAM JENA VS | // () | |
| 154 | D-FAO/28168/2026 | MANAS RANJAN DASH VS STATE OF ODISHA | SANGRAM JENA VS | // () | |
| 155 | D-FAO/28183/2026 | MAHESWAR BARIK VS UNION OF INDIA | KARUNAKAR DAS VS | // () | AOR20220001513C202600003 |
| 156 | D-FAO/28214/2026 | AKSHAYA KUMAR SAHOO VS STATE OF ODISHA | SANGRAM JENA VS | // () | |
| 157 | D-LAA/28091/2026 | SPECIAL LAND ACQUISITION OFFICER OF SONEPURSWAYAMBHU MISHRA,A.S.C VS GOUTAM KUMAR SAHU | VS | // () | LOD20240000172C202600201 |
| 158 | D-LAA/28092/2026 | SPECIAL LAND ACQUISITION OFFICER OF SONEPURSWAYAMBHU MISHRA,A.S.C VS DHANESWAR BEHERA | VS | // () | LOD20240000172C202600200 |
| 159 | D-LAA/28093/2026 | SPECIAL LAND ACQUISITION OFFICER, SONEPUR | SWAYAMBHU MISHRA,A.S.C | // | LOD20240000194C202600204 |

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| | | VS | VS | 0 | |
| | | JAYADEV MEHER | | // | |
| 160 | D-LAA/28094/2026 | SPECIAL LAND ACQUISITION OFFICER, SONEPUR | SWAYAMBHU MISHRA,A.S.C | // | LOD20240000194C202600205 |
| | | VS | VS | 0 | |
| | | SIDHHANTH KUMAR MEHER | | // | |
| 161 | D-LAA/28124/2026 | SPECIAL LAND ACQUISITION OFFICER OF SONEPUR | SWAYAMBHU MISHRA,A.S.C | // | LOD20240000200C202600200 |
| | | VS | VS | 0 | |
| | | BALDEV MEHER | | // | |
| 162 | D-LAA/28125/2026 | SPECIAL LAND ACQUISITION OFFICER OF SONEPUR | SWAYAMBHU MISHRA,A.S.C | // | LOD20240000200C202600201 |
| | | VS | VS | 0 | |
| | | SURESH KUMAR MEHER | | // | |
| 163 | D-MACA/28016/2026 | SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar | SURESH KUMAR MEHER | // | |
| | | VS | VS | 0 | |
| | | NANGI MURMU | | // | |
| 164 | D-MACA/28031/2026 | K.SURYANARAYAN | RAMESH CHANDRA PRADHAN | // | |
| | | VS | VS | 0 | |
| | | MUNAGAVALASA JANAKI RAO | | // | |
| 165 | D-MACA/28043/2026 | ORIENTAL INSURANCE CO. LTD., BHUBANESWAR | PRASANTA KUMAR MAHALI | // | |
| | | VS | VS | 0 | |
| | | MANORANJAN MOHANTY | | // | |
| 166 | D-MACA/28057/2026 | M/S. CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR | MANORANJAN MOHANTY | // | |
| | | VS | VS | 0 | |
| | | BIMAL @ BIMAL KUMAR DAS | | // | |
| 167 | D-MACA/28063/2026 | DIVISIONAL MANAGER, CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR | BIMAL @ BIMAL KUMAR DAS | // | |
| | | VS | VS | 0 | |
| | | HALIMUM BIBI | | // | |
| 168 | D-MACA/28118/2026 | RASHMI MAHARAJ | KAPILA CHARAN NAYAK | // | |
| | | VS | VS | 0 | |
| | | KHAGESWAR ROUT | | // | |
| 169 | D-MACA/28140/2026 | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR | KHAGESWAR ROUT | // | |
| | | VS | VS | 0 | |
| | | AJIT KUMAR ROUT | | // | |
| 170 | D-MACA/28158/2026 | BABAJI JENA | JAYADEBA BEHERA | // | AOD20240000366C202600091 |
| | | VS | VS | 0 | |

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| 171 | D-RPFAM/28215/2026 | RAMACHANDRA NAYAK REENA RANA VS RAJENDRA RANA | AMULYA RATNA PANDA VS | // // 0 | |
| 172 | D-RSA/28123/2026 | PUSPANJALI NAYAK VS PRUTHIKANTA BISWAL | SOUMYA MISHRA VS | // // 0 | |
| 173 | D-RSA/28144/2026 | DALIMBA MAHANAND VS BANABIHARI MAHANAND | JNYANANANDA PANDA VS | // // 0 | |
| 174 | D-RSA/28181/2026 | MAKARANDA BAGARTY@BAGARTTI VS T. APALLA RAJU | SAMVIT MOHANTY VS | // // 0 | |
| 175 | D-RSA/28224/2026 | BHUBANESWAR NIHAL@NIAL VS SABITA MUNDA | GOURI MOHAN RATH VS | // // 0 | |
| 176 | D-SAO/28136/2026 | MANDAKINI PANDA VS MAHESWAR MISHRA | RAMESH KUMAR AGRAWAL VS | // // 0 | |
| 177 | D-TRP(C)/28127/2026 | DALI GURU VS KULAMANI GEDI | NETRANANDA BISWAL VS | // // 0 | |
| 178 | D-WP(C)/28008/2026 | DOLA GOBINDA BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // // 0 | |
| 179 | D-WP(C)/28009/2026 | SISIR KUMAR PRADHAN VS STATE OF ODISHA | SAROJ RANJAN SUBUDHI VS | // // 0 | |
| 180 | D-WP(C)/28010/2026 | BALARAM SAHOO VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // // 0 | |
| 181 | D-WP(C)/28012/2026 | PRAMOD KUMAR PARIDA VS STATE OF ODISHA | BIDYADHAR MANSING VS | // // 0 | |

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| 182 | D-WP(C)/28017/2026 | BANK OF INDIA, GANESWARPUR (JANUGANJ) BRANCH VS SANDIP DAS MOHAPATRA | ABHIRAM PRASAD MISHRA VS SANDIP DAS MOHAPATRA | // 0 // | |
| 183 | D-WP(C)/28019/2026 | MONGALA MUDULI @ MANGALA MUDULI VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA | DIGANTA DAS VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA | // 0 // | |
| 184 | D-WP(C)/28020/2026 | M/S VEDANTU ALUMINIUM METAL LTD., JHARSUGUDA VS UNION OF INDIA | DEBASH CHANDRA SAHOO VS UNION OF INDIA | // 0 // | |
| 185 | D-WP(C)/28021/2026 | SUDHAKAR NAYAK VS STATE OF ODISHA | SWAPNIL ROY VS STATE OF ODISHA | // 0 // | AOR20220001600C202600170 |
| 186 | D-WP(C)/28022/2026 | PRAVAT NALINI MISHRA VS STATE OF ODISHA | SWAPNIL ROY VS STATE OF ODISHA | // 0 // | AOR20220001600C202600171 |
| 187 | D-WP(C)/28023/2026 | SURESH KUMAR ACHARYA VS STATE OF ODISHA | PRAVAKAR SABAT VS STATE OF ODISHA | // 0 // | AOD20260000172C202600067 |
| 188 | D-WP(C)/28024/2026 | HEMANTA KUMAR NAYAK VS STATE OF ODISHA | PRADIPTA KISHORE BHUYAN VS STATE OF ODISHA | // 0 // | |
| 189 | D-WP(C)/28025/2026 | BANSIDHAR PRADHAN VS STATE OF ODISHA | BISWARANJAN MAHARATHA VS STATE OF ODISHA | // 0 // | AOD20240000586C202600176 |
| 190 | D-WP(C)/28026/2026 | JOY GOPAL KHANDELWAL VS STATE OF ODISHA | DEEPAK KUMAR PANI VS STATE OF ODISHA | // 0 // | AOR20220001490C202600018 |
| 191 | D-WP(C)/28027/2026 | RAMESH CHANDRA ROUT VS STATE OF ODISHA | PRASANTA KUMAR MISHRA VS STATE OF ODISHA | // 0 // | |
| 192 | D-WP(C)/28029/2026 | BHARAT CHANDRA BEHERA VS STATE OF ODISHA | PRASANTA KUMAR MISHRA VS STATE OF ODISHA | // 0 // | |
| 193 | D-WP(C)/28034/2026 | SEBATI BEHERA | NIRANJAN PANDA | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 194 | D-WP(C)/28035/2026 | SRI BIPRESWAR MAHADEV, CUTTACK | VISWAJEET MALLICK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 195 | D-WP(C)/28037/2026 | BHASKAR CHANDRA MISHRA | PRASANTA KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 196 | D-WP(C)/28039/2026 | MANGI BEURA | AJIT KUMAR PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 197 | D-WP(C)/28040/2026 | SANTANU KUMAR MOHARANA | SUDHANSU SEKHAR PRATAP | // | |
| | WP(C)/19152/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 198 | D-WP(C)/28041/2026 | COLONEL SATYABRATA SWAIN | ANAND PRAKASH DAS | // | |
| | WP(C)/19107/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 199 | D-WP(C)/28042/2026 | MANGU KHAN | JYOTIRMAY GUPTA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 200 | D-WP(C)/28047/2026 | PINKI RATH | GOKHA BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 201 | D-WP(C)/28051/2026 | AJIT KUMAR SAHOO | DEEPAK KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 202 | D-WP(C)/28052/2026 | AJIT KUMAR SAHOO | DEEPAK KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 203 | D-WP(C)/28056/2026 | RAMESH SHARMA | MANORANJAN MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 204 | D-WP(C)/28058/2026 | KHIROD KUMAR SETHY | SATYA RANJAN PATI | // | |
| | | VS | VS | 0 | |

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| 205 | D-WP(C)/28059/2026 | STATE OF ODISHA BASANTI MAHAPATRA VS | PRASANTA KUMAR DAS VS | // // 0 | |
| 206 | D-WP(C)/28060/2026 | STATE OF ODISHA GYANENDRA KUMAR VS | TUSHAR KANTA NAYAK VS | // // 0 | |
| 207 | D-WP(C)/28061/2026 | STATE OF ODISHA BENUMADHAB MOHAPATRA @ MAHAPATRA VS | SATYABRATA SENAPATI VS | // // 0 | |
| 208 | D-WP(C)/28062/2026 WP(C)/19099/2026 | STATE OF ODISHA DR.SWAGATIKA MOHANTY VS | AVIJIT MISHRA VS | // // 0 | |
| 209 | D-WP(C)/28064/2026 | STATE OF ODISHA PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION | AKHAND VS | // // 0 | AOD20230000748C202600003 |
| 210 | D-WP(C)/28065/2026 | ROURKELA INSTITUTE OF NURSING VS | DEVI PRASAD DASH VS | // // 0 | AOD20250000901C202600013 |
| 211 | D-WP(C)/28066/2026 | STATE OF ODISHA ROURKELA INSTITUTE OF NURSING VS | DEVI PRASAD DASH VS | // // 0 | AOD20250000901C202600014 |
| 212 | D-WP(C)/28067/2026 WP(C)/19097/2026 | STATE OF ODISHA DR.PALLAVI ROUSTRAY VS | AVIJIT MISHRA VS | // // 0 | |
| 213 | D-WP(C)/28068/2026 | STATE OF ODISHA PRAVAT KUMAR MOHANTY VS | SIDHARTH SHANKAR PADHY VS | // // 0 | |
| 214 | D-WP(C)/28071/2026 | THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR GATIKRUSHNA PRUSTI VS | SURYA NARAYAN SATPATHY VS | // // 0 | |
| 215 | D-WP(C)/28073/2026 | STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BODIJINGAR VS | SIDDHANT K. ARABANDHA, ANGUL VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 216 | D-WP(C)/28074/2026 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, HOOGHLY VS STATE OF ODISHA | JAYASHREE BISWAL VS STATE OF ODISHA | // 0 // | |
| 217 | D-WP(C)/28076/2026 | KIRAN KUMAR SAHOO VS STATE OF ODISHA | SUSHREE SANGITA PASAYAT VS STATE OF ODISHA | // 0 // | |
| 218 | D-WP(C)/28077/2026 WP(C)/19161/2026 | ASHISH DASH VS HDFC BANK LIMITED, MUMBAI | SIVA SANKAR CHAINI VS HDFC BANK LIMITED, MUMBAI | // 0 // | |
| 219 | D-WP(C)/28079/2026 | JAGANNATH MISHRA VS STATE OF ODISHA | SUSHREE SANGITA PASAYAT VS STATE OF ODISHA | // 0 // | |
| 220 | D-WP(C)/28080/2026 | BIPIN BIHARI BARIK VS STATE OF ODISHA | SUSHREE SANGITA PASAYAT VS STATE OF ODISHA | // 0 // | |
| 221 | D-WP(C)/28081/2026 | KIRTI CHANDRA NAYAK VS STATE OF ODISHA | JAYASHREE BISWAL VS STATE OF ODISHA | // 0 // | |
| 222 | D-WP(C)/28082/2026 | ARJUN MACHHA VS STATE OF ODISHA | DURGA PRASAD PANIGRAHI VS STATE OF ODISHA | // 0 // | |
| 223 | D-WP(C)/28083/2026 | SANATANA MAJHI VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS STATE OF ODISHA | // 0 // | AOR20220001328C202600077 |
| 224 | D-WP(C)/28084/2026 | E. LAXMAIAH VS STATE OF ODISHA | DURGA PRASAD PANIGRAHI VS STATE OF ODISHA | // 0 // | |
| 225 | D-WP(C)/28085/2026 | SANTOSH KUMAR MOHANTY VS STATE OF ODISHA | JAYASHREE BISWAL VS STATE OF ODISHA | // 0 // | |
| 226 | D-WP(C)/28086/2026 | GOVT. EMPLOYEES COOPERATIVE CONSUMER STORE, BOULHUAN VS STATE OF ODISHA | REBBOULHUAN MISHRA VS STATE OF ODISHA | // 0 // | |
| 227 | D-WP(C)/28089/2026 | MANAGING COMMITTEE OF TARAKABEDA, KUMUNDA VS STATE OF ODISHA | JAYASHREE BISWAL VS STATE OF ODISHA | // 0 // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/28096/2026 | M/S. SADGURU MINERALS, BHUBANESWAR | DEBAKANT MOHANTY | // | |
| | | VS | VS | 0 | |
| | | TAHASILDAR, BHUBANESWAR | | // | |
| 229 | D-WP(C)/28097/2026 | DR.DURGADATTA JANI | RAMDAS ACHARY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/28098/2026 | SUSANTA KUMAR PARIDA | RAMA CHANDRA JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/28099/2026 | LAXMIDHAR ROHIDAS | SUNIL KUMAR PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 232 | D-WP(C)/28100/2026 | SUMANTA KUMAR MUDULI | MANORANJAN PADHI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/28101/2026 | SURENDRA CHANDRA MOHAPATRA | SANDHYARANI PANI | // | AOR20230000010C202600102 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 234 | D-WP(C)/28102/2026 | SUBASH CHANDRA BISWAL | MANORANJAN PADHI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/28103/2026 | SADASIV PRADHAN | RANJAN KUMAR ROUT | // | AOR20260000273C202600006 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/28104/2026 | RAJ KISHORE PRADHAN | TRIBIKRAM MAHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 237 | D-WP(C)/28105/2026 | DR.MADAN MOHAN MOHANTY | KUNAL KUMAR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/28106/2026 | PYARIMOHAN BISWAL | JYOTI RANJAN KHUNTIA | // | |
| | | VS | VS | 0 | |

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| 239 | D-WP(C)/28107/2026 | STATE OF ODISHA BASANTI SAHOO VS | BALARAM BEHERA VS | // // 0 | |
| 240 | D-WP(C)/28108/2026 | STATE OF ODISHA BINOD BIHARI PATRA VS | JYOTI RANJAN KHUNTIA VS | // // 0 | |
| 241 | D-WP(C)/28110/2026 | STATE OF ODISHA SOUMYA SIVADUTTA DAS VS | BASUDEV PUJARI VS | // // 0 | |
| 242 | D-WP(C)/28111/2026 | STATE OF ODISHA PRAVAT KISHORE ROUT VS | PRAFULLA CHANDRA ACHARYA VS | // // 0 | |
| 243 | D-WP(C)/28114/2026 | STATE OF ODISHA BISHNU CHARAN PRADHAN VS | PRAFULLA CHANDRA ACHARYA VS | // // 0 | |
| 244 | D-WP(C)/28115/2026 WP(C)/19165/2026 | STATE OF ODISHA BIMAL KUMAR BEHERA VS | MITHUN DAS VS | // // 0 | |
| 245 | D-WP(C)/28117/2026 | STATE OF ODISHA SABITA HEMBRAM VS | DURGA PRASAD PATTANAIAK VS | // // 0 | |
| 246 | D-WP(C)/28119/2026 | CHAIRMAN, STATE BANK OF INDIA, MUMBAI SATYANARAYAN BERIHA VS | DIPTI RANJAN BHOKTA VS | // // 0 | |
| 247 | D-WP(C)/28120/2026 | STATE OF ODISHA R.PARSURAM VS | ALOK KUMAR PANDA VS | // // 0 | |
| 248 | D-WP(C)/28121/2026 | STATE OF ODISHA JAGDISH BHAGAT VS | DIPTI RANJAN BHOKTA VS | // // 0 | |
| 249 | D-WP(C)/28126/2026 | STATE OF ODISHA KARTIKESWAR DHAL VS | AJAYA KUMAR NAYAK VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 250 | D-WP(C)/28128/2026 | RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS STATE OF ODISHA | SOHAN MISHRA VS | // 0 // | |
| 251 | D-WP(C)/28129/2026 | SULU SWAIN VS SONU KUMAR | PURNA CHANDRA DAS VS | // 0 // | |
| 252 | D-WP(C)/28131/2026 | AMBIKA MOHANTY VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // | |
| 253 | D-WP(C)/28132/2026 | HARIHAR NAYAK VS STATE OF ODISHA | KSHIROD KUMAR PAHIL VS | // 0 // | |
| 254 | D-WP(C)/28133/2026 | BANAMALI BEHERA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // | |
| 255 | D-WP(C)/28134/2026 | ARYABHATT INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA | SOHAN MISHRA VS | // 0 // | |
| 256 | D-WP(C)/28135/2026 | SK.ALLAUDDIN VS STATE OF ODISHA | SHIVSANKAR MOHANTY VS | // 0 // | |
| 257 | D-WP(C)/28137/2026 | SUSHMA MUND VS STATE OF ODISHA | TAPAN MISHRA VS | // 0 // | |
| 258 | D-WP(C)/28138/2026 | PRIYABRATA DAS VS INSPECTOR GENERAL OF REGISTRATION (IGR), CUTTACK | SIDHARTHA DAS VS | // 0 // | |
| 259 | D-WP(C)/28139/2026 | SANDIP KUMAR MISHRA VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // | |
| 260 | D-WP(C)/28141/2026 | TAPAN KUMAR OJHA VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // | |
| 261 | D-WP(C)/28142/2026 | MUKESH PATHI | BISWABIHARI MOHANTY | // | |

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| | | VS | VS | 0 | |
| 262 | D-WP(C)/28143/2026 | COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI PRABHAS PATRA | SOUMYA JYOTI BISWAL | // | |
| | | VS | VS | 0 | |
| 263 | D-WP(C)/28145/2026 | STATE OF ODISHA KUMAR BHATRA | DIPTI RANJAN BHOKTA | // | |
| | | VS | VS | 0 | |
| 264 | D-WP(C)/28146/2026 | STATE OF ODISHA SIBARAM PRADHAN | BANSHIDHAR SATAPATHY | // | |
| | | VS | VS | 0 | |
| 265 | D-WP(C)/28147/2026 | STATE OF ODISHA AMIT KUMAR DASH | JIBAN JYOTI PRADHAN | // | |
| | | VS | VS | 0 | |
| 266 | D-WP(C)/28148/2026 | THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR PUSPALATA JANI | RASHMI KANTA ACHARYA | // | |
| | | VS | VS | 0 | |
| 267 | D-WP(C)/28149/2026 | STATE OF ODISHA M/S. ADHRIT SOFTWARE PRIVATE LIMITED (SIVA ANUN KESWAR SEO PRIVATE LIMITED), BERHAMPUR, GANJAM | ANUN KESWAR SEO | // | |
| | | VS | VS | 0 | |
| 268 | D-WP(C)/28150/2026 | UNION OF INDIA ARUN KUMAR MOHANTY | BHABANI PRASAD MOHANTY | // | |
| | | VS | VS | 0 | |
| 269 | D-WP(C)/28151/2026 | THE COMMISSIONER OF CT AND GST ODISHA, KATAK NABIN KUMAR PATI | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| 270 | D-WP(C)/28152/2026 | STATE OF ODISHA BIDYADHAR ROUT | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| 271 | D-WP(C)/28153/2026 | STATE OF ODISHA MOHAN KUMAR SAHU | ASHIM KISHOR PAL | // | |
| | | VS | VS | 0 | |
| 272 | D-WP(C)/28154/2026 | STATE OF ODISHA SHIBANI CHOUDHURY | SAGARIKA SAHOO | // | |
| | | VS | VS | 0 | |

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| 273 | D-WP(C)/28156/2026 | STATE OF ODISHA BAIKUNTHA BEHERA VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 | |
| 274 | D-WP(C)/28157/2026 | STATE OF ODISHA SARAT CHANDRA DAS VS | LAXMIKANTA MOHANTY VS | // // 0 | |
| 275 | D-WP(C)/28159/2026 | STATE OF ODISHA NIRMAL KUMAR BEHERA VS | SUKANTA KUMAR NAYAK VS | // // 0 | |
| 276 | D-WP(C)/28160/2026 | STATE OF ODISHA ANTARYAMI PANDA VS | SURJYA NARAYAN SAHU VS | // // 0 | AOD20240000242C202600163 |
| 277 | D-WP(C)/28161/2026 | STATE OF ODISHA NIRANJAN NAYAK VS | NAMITA PATTANAİK VS | // // 0 | |
| 278 | D-WP(C)/28162/2026 | PRESIDENT CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CUTTACK AMIYA MOHAN DASH VS | Sandeep Raj Panda VS | // // 0 | |
| 279 | D-WP(C)/28163/2026 | APARNA TRIPATHY SUCHITA MISHRA VS | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 280 | D-WP(C)/28164/2026 | STATE OF ODISHA RASİKA RAI THAKURA VS | JAGAJIBAN PRADHAN VS | // // 0 | |
| 281 | D-WP(C)/28165/2026 | ADDL DIST.MAGISTRATE, BALASORE MANJURANI ENTERPRISES, PURI VS | BIRAJA KANTA MAHAPATRA VS | // // 0 | |
| 282 | D-WP(C)/28167/2026 | UNITED INDIA COMPANY INSURANCE CO LTD, BHUBANESWAR ASHOK KUMAR DASH VS | SUKANTA KUMAR NAYAK VS | // // 0 | |
| 283 | D-WP(C)/28169/2026 | STATE OF ODISHA PALLABI DAS VS | NIHAL RATH VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 284 | D-WP(C)/28170/2026 | KHYAMANIDHI DHARUA VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // | |
| 285 | D-WP(C)/28171/2026 | HARBINDER KAUR VS STATE TRANSPORT AUTHORITY, CUTTACK | MALAYA KUMAR MISHRA VS | // 0 // | |
| 286 | D-WP(C)/28172/2026 | MOHAMMED FIROZUDDIN VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | // 0 // | |
| 287 | D-WP(C)/28174/2026 | SURESH PRASAD PADHY VS BHUBANESWAR DEVELOPMENT AUTHORITY | LALITENDU MISHRA VS | // 0 // | AOR20220001610C202600043 |
| 288 | D-WP(C)/28175/2026 | BASANTI SAHOO VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // | AOD20220001927C202600082 |
| 289 | D-WP(C)/28179/2026 | M/S INFRAENGINEERS PVT LTD VS STATE OF ODISHA | SIDHANT DWIBEDI VS | // 0 // | AOR20220001213C202600013 |
| 290 | D-WP(C)/28180/2026 | SK. MUNA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // 0 // | |
| 291 | D-WP(C)/28182/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | // 0 // | |
| 292 | D-WP(C)/28184/2026 | VISHAL DASH VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // | |
| 293 | D-WP(C)/28186/2026 | SUKANTI SENAPATI VS UNION OF INDIA | SUBHADUTTA ROUSTRAY VS | // 0 // | |
| 294 | D-WP(C)/28187/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | // 0 // | |
| 295 | D-WP(C)/28188/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK | BIKRAM KESHARI RAJ | // | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/28189/2026 | BAKAR KHAN | PRAMOD KUMAR JENA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/28190/2026 | SWAGATIKA BEHERA | SUNIL KUMAR PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/28192/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK | BIKRAM KESHARI RAJ | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 299 | D-WP(C)/28193/2026 | KABITA PATTANAİK | KARUNAKAR RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/28194/2026 | DUTIKA KUMBHAR | DHANANJAYA MUND | // | AOR20220001492C202600162 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/28196/2026 | SRUSTHIDHARA NAYAK | PRATIK DASH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 302 | D-WP(C)/28197/2026 | SIVANANDA MOHANTY | KANANBALA ROY CHOUDHURY | // | AOR20220001523C202600067 |
| | | VS | VS | () | |
| | | THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS | | // | |
| 303 | D-WP(C)/28199/2026 | DUSMANTA KUMAR LENKA | RANJAN KUMAR ROUT | // | AOR20260000273C202600007 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/28200/2026 | KRUSHNA CHANDRA PRADHAN | DR. BINODA KUMAR MISHRA | // | AOR20220001616C202600030 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 305 | D-WP(C)/28201/2026 | ANUPAMA SAHOO | BIBHUDHANANDA MUDULI | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/28203/2026 | ROURKELA INSTITUTE OF NURSING | DEVI PRASAD DASH | // | AOD20250000901C202600015 |
| | | VS | VS | () | |

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| 307 | D-WP(C)/28204/2026 | STATE OF ODISHA GOLAKHA CHANDRA MAHAVOI VS | DR. BINODA KUMAR MISHRA VS | // // () | AOR20220001616C202600031 |
| 308 | D-WP(C)/28205/2026 | STATE OF ODISHA PUNANANDA SETHY VS | Dr. Binoda Kumar Mishra VS | // // () | AOR20220001616C202600032 |
| 309 | D-WP(C)/28206/2026 | STATE OF ODISHA RAMAHARI NAYAK VS | KARUNAKAR RATH VS | // // () | |
| 310 | D-WP(C)/28207/2026 | STATE OF ODISHA SURENDRA DASH VS | DURGA PRASAD PATTANAIAK VS | // // () | |
| 311 | D-WP(C)/28209/2026 | STATE OF ODISHA SURENDRA KUMAR MUDULI VS | KUNAL KUMAR SWAIN VS | // // () | |
| 312 | D-WP(C)/28210/2026 | STATE OF ODISHA MADHUSUDAN BEHERA VS | SIDHANT DWIBEDI VS | // // () | |
| 313 | D-WP(C)/28212/2026 | STATE OF ODISHA PRATIMA SAHU VS | BHAWANI SANKAR PANIGRAHI VS | // // () | |
| 314 | D-WP(C)/28213/2026 | BASANTA KUMAR BEHERA NAKULA CHARAN SAHOO VS | KUNAL KUMAR SWAIN VS | // // () | |
| 315 | D-WP(C)/28218/2026 | STATE OF ODISHA MANIRAM JENA VS | SIDHARTHA MISHRA VS | // // () | |
| 316 | D-WP(C)/28219/2026 | STATE OF ODISHA NAYANA DAS VS | ATMAJIT MANMITH DAS VS | // // () | |
| 317 | D-WP(C)/28221/2026 | STATE OF ODISHA M/S.NETA SECURITY SERVICE PVT. LTD., BHUBANESHWAR VS SAMBALPUR UNIVERSITY, SAMBALPUR | SOURYA RANJAN MOHANTY VS | // // () | |

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| 318 | D-WP(C)/28222/2026 | SHAKUNTALA JENA VS STATE OF ODISHA | SUDHANSU SEKHAR JENA VS | // 0 // | |
| 319 | D-WP(C)/28223/2026 | SURAJ KUMAR NAIK VS STATE OF ODISHA | ATMAJIT MANMITH DAS VS | // 0 // | |
| 320 | D-WP(C)/28227/2026 | DASARATHI JENA VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // | |
| 321 | D-WP(C)/28228/2026 | VISHAL DASH VS STATE OF ODISHA | SUBHADUTTA ROURAY VS | // 0 // | |
| 322 | D-WP(C)/28230/2026 | DEBASIS ROUT VS STATE OF ODISHA | SURESH KUMAR PANDA VS | // 0 // | |
| 323 | D-WP(C)/28232/2026 | HIMANSHU SHEKHAR SAHU VS STATE OF ODISHA | SATYAJIT SAMAL VS | // 0 // | |
| 324 | D-WP(C)/28234/2026 | M/S BINU INDUSTRIES, CUTTACK VS STATE OF ODISHA | ARNAV BEHERA VS | // 0 // | |
| 325 | D-WP(C)/28235/2026 | PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA | DILLIP KUMAR ROUT VS | // 0 // | |
| 326 | D-WP(C)/28237/2026 | PRASANNA KUMAR BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // | |
| 327 | D-WP(C)/28239/2026 | JAYASHREE DALAI VS THE AUTHORIZED OFFICER, ICICI BANK LTD., BHUBANESWAR | CHAKRADHAR SINGH VS | // 0 // | |
| 328 | D-WPCRL/19033/2026 | DEBENDRA CHAND VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | //0 0 // | |
| 329 | D-ABLAPL/18869/2026 | TUNIA @ PRADEEP NAYAK | SWARAJ PATEL | SUNDARGARH TOWN /597 /2025 | AOR20220000246C202600029 |

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| | | VS | VS | () | |
| 330 | D-ABLAPL/18870/2026 | STATE OF ODISHA AMRESH NAYAK | RAJENDRA NARAYAN ROUT | BHANDARIPOKHARI /228 /2026 | AOR20220001558C202600133 |
| | | VS | VS | () | |
| 331 | D-ABLAPL/18871/2026 | STATE OF ODISHA ANIL SETHY @ ANIL KUMAR SETHI | SAKTI MOHAN BEHERA | CUTTACK SADAR /482 /2021 | |
| | | VS | VS | () | |
| 332 | D-ABLAPL/18873/2026 | STATE OF ODISHA MANORANJAN BARIKI | ARIJEET MISHRA | KALINGA NAGAR /50 /2026 | |
| | | VS | VS | () | |
| 333 | D-ABLAPL/18874/2026 | STATE OF ODISHA KALLAKURI GOLLA BABU | BIGYAN KUMAR SHARMA | LAXMISAGAR P.S. /297 /2020 | |
| | | VS | VS | () | |
| 334 | D-ABLAPL/18875/2026 | STATE OF ODISHA ASGAR | CHANDAN SAMANTARAY | TARBHA /161 /2026 | |
| | | VS | VS | () | |
| 335 | D-ABLAPL/18878/2026 | STATE OF ODISHA DILLIP KUMAR ROUT @ DILU | PARTHA SARATHI DAS | BARKOTE /113 /2026 | AOD20240000364C202600162 |
| | | VS | VS | () | |
| 336 | D-ABLAPL/18881/2026 | STATE OF ODISHA BIBHURANJAN PATRA | DHIRENDRA KUMAR MOHAPATRA | BONAI /231 /2025 | |
| | | VS | VS | () | |
| 337 | D-ABLAPL/18886/2026 | STATE OF ODISHA MANISH GARUD | AJIT KUMAR RAUT | BRAJARAJNAGAR /123 /2026 | |
| | | VS | VS | () | |
| 338 | D-ABLAPL/18887/2026 | STATE OF ODISHA SARAT KUMAR NAYAK | SANTOSH KUMAR PATTANAYAK | SECTOR-3 /156 /2026 | |
| | | VS | VS | () | |
| 339 | D-ABLAPL/18895/2026 | STATE OF ODISHA BASANTA KUMAR JENA @ BANUA | BISWARANJAN DALAI | GOP /175 /2026 | AOR20220003722C202600118 |
| | | VS | VS | () | |
| 340 | D-ABLAPL/18896/2026 | STATE OF ODISHA BHABANI SHANKAR BARIK @ KEDA | AMITAV TRIPATHY | DUNGURIPALI /115 /2026 | |
| | | VS | VS | () | |

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| 341 | D-ABLAPL/18897/2026 | STATE OF ODISHA ROHIT MAHAKUD VS | SK. ZAFARULLA VS | // MANAMUNDA /216 /2026 () | |
| 342 | D-ABLAPL/18900/2026 | STATE OF ODISHA SAILABALA DASH VS | BISWARANJAN DALAI VS | // JAGANNATHA PRASAD /189 /2026 () | AOR20220003722C202600119 |
| 343 | D-ABLAPL/18903/2026 | STATE OF ODISHA BULU JENA VS | RAMESH MAHARANA VS | // BALIKUDA /452 /2025 () | |
| 344 | D-ABLAPL/18904/2026 | STATE OF ODISHA UMESH CHANDRA BEHERA VS | BHABANI SHANKAR DASPARIDA VS | // CUTTACK VIGILANCE /3 /2026 () | |
| 345 | D-ABLAPL/18905/2026 | STATE OF ODISHA(VIG.) SUJIT MALIK VS | RAMESH MAHARANA VS | // DASARATHPUR /137 /2026 () | |
| 346 | D-ABLAPL/18906/2026 | STATE OF ODISHA BIJAYA KUMAR JENA VS | ANIL KUMAR BEHERA VS | // SPL.TASK FORCE /9 /2026 () | |
| 347 | D-ABLAPL/18907/2026 | STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS | RAMAKANTA SARANGI VS | // TANGI /146 /2026 () | |
| 348 | D-ABLAPL/18910/2026 | STATE OF ODISHA BARAJU PRADHAN VS | KABIRAJ PRADHAN VS | // CHANDANPUR /149 /2026 () | |
| 349 | D-ABLAPL/18913/2026 | STATE OF ODISHA LINGARAJ PRADHAN VS | DASARATHI DASH VS | // //0 () | |
| 350 | D-ABLAPL/18914/2026 | STATE OF ODISHA DUSMANTA GOCHHAYAT VS | BIBHUTI RANJAN MOHANTY VS | // JARAPADA /265 /2026 () | |
| 351 | D-ABLAPL/18922/2026 | STATE OF ODISHA GAGAN MALIK @ DAS VS STATE OF ODISHA | DALIRANI BEHURAY VS | // SIMULIA /209 /2026 () // | |

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| 352 | D-ABLAPL/18925/2026 | SARALA BEHERA VS STATE OF ODISHA | ASHIT KUMAR DASH VS | PHULBANI SADAR /38 /2025 () // | |
| 353 | D-ABLAPL/18926/2026 | MATIA PRADHAN VS STATE OF ODISHA | DUSHMANTA KUMAR BISWAL VS | // () // | AOR20220001297C202600148 |
| 354 | D-ABLAPL/18927/2026 | SIPUN MAJHI VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | COLLIERY /356 /2026 () // | |
| 355 | D-ABLAPL/18928/2026 | JAGU @ JAGDISH SAKYA VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /623 /2026 () // | |
| 356 | D-ABLAPL/18929/2026 | SANTOSH KUMAR PANDA VS STATE OF ODISHA | MANASH RANJAN NAYAK VS | BHARATPUR PS /478 /2026 () // | |
| 357 | D-ABLAPL/18933/2026 | CHINMAYA SAMANTARAY VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | BHARATPUR PS /496 /2026 () // | |
| 358 | D-ABLAPL/18934/2026 | RAJESH KUMAR MAHUNTA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | INFOCITY PS /149 /2026 () // | |
| 359 | D-ABLAPL/18935/2026 | SK. ROHIT @SK. GOLAM VS STATE OF ODISHA | KULDEEP MOHANTY VS | BASTA /120 /2026 () // | AOD20240000012C202600194 |
| 360 | D-ABLAPL/18936/2026 | SATYAM NAIK VS STATE OF ODISHA | BIDYADHAR PANDA VS | SAMBALPUR SADAR /175 /2026 () // | AOR20220001945C202600023 |
| 361 | D-ABLAPL/18937/2026 | BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA | AVIJIT PATNAIK VS | // () // | |
| 362 | D-ABLAPL/18946/2026 | BHIKARI JENA VS STATE OF ODISHA | AGASTI KANUNGO VS | CHOUWAR /397 /2026 () // | |
| 363 | D-ABLAPL/18947/2026 | RAMAMANI PAHI | LALITENDU BHUYAN | NANDIPADA /182 /2026 | |

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FILING REPORT AS ON :24/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-----------------------------------|---------------------------|---------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-ABLAPL/18948/2026 | BIBHU @ BIBENDRA SASMAL | CHEERA RANJAN SATAPATHY | BIDANASI /177 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 365 | D-ABLAPL/18949/2026 | SHANKARSHAN BISWAL | SATYAJIT MOHAPATRA (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 366 | D-ABLAPL/18950/2026 | ABHAYA KUMAR PANIGRAHI | CHEERA RANJAN SATAPATHY | EOW,BHUBANESWAR /8 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 367 | D-ABLAPL/18952/2026 | RUDRA BHUSAN PANIGRAHI | CHEERA RANJAN SATAPATHY | EOW,BHUBANESWAR /8 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-ABLAPL/18953/2026 | JAMBUBATI SAHOO | SATYAJEET ROUT | AUL /59 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 369 | D-ABLAPL/18954/2026 | BIJAY KRISHNA BISWAL | SATYAJIT MOHAPATRA (2) | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 370 | D-ABLAPL/18955/2026 | SARASWATI MAHANANDA | SAROJ KUMAR PADHY | SOHELLA /115 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 371 | D-ABLAPL/18959/2026 | MOHANTY DIGAL | DIBYA JYOTI SAHOO | BANIGOCHA /22 /2023 | AOD20240000587C202600114 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-ABLAPL/18960/2026 | BHAGBAN CHALLAN @ BHAGABAN CHALAN | ANANTA NARAYAN PATTANAYAK | PADWA /42 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-ABLAPL/18961/2026 | NIRANJANA BEHERA | JAYADEBA BEHERA | BANAPUR P.S. /125 /2026 | AOD20240000366C202600090 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-ABLAPL/18962/2026 | RAJAT KUMAR NAYAK | PRATAP KUMAR BEHERA | INDUSTRIAL ESTATE PS /178 /2026 | AOR20240001059C202600021 |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|-----------------------------|-------------------------------------|--------------------------|
| 375 | D-ABLAPL/18963/2026 | STATE OF ODISHA ARPITA PADHI VS | SUJIT KUMAR SWAIN VS | // ODAGAON /88 /2026 () | |
| 376 | D-ABLAPL/18966/2026 | STATE OF ODISHA SUVAKANTA BEHERA VS | SATYAJEET ROUT VS | // RAJKANIKA /80 /2026 () | |
| 377 | D-ABLAPL/18967/2026 | STATE OF ODISHA BHAGIA BEHERA @ BHAGABAN BEHERA VS | JYOTIRMAYA SAHOO VS | // KANAS /121 /2026 () | |
| 378 | D-ABLAPL/18972/2026 | STATE OF ODISHA CHINTU KHORA @KIRAN KHORA VS | JAYANTI NAIK VS | // JEYPORE TOWN /195 /2026 () | AOD20260000381C202600001 |
| 379 | D-ABLAPL/18974/2026 | STATE OF ODISHA SATYA NAG VS | SARAT KUMAR JENA VS | // TITILAGARH /217 /2026 () | |
| 380 | D-ABLAPL/18979/2026 | STATE OF ODISHA DOLAGOBINDA BEHERA VS | RAMAKANTA PRADHAN VS | // BADSАHI /427 /2025 () | |
| 381 | D-ABLAPL/18980/2026 | STATE OF ODISHA SANTOSH GAJENDRA VS | MANAS RANJAN KHATUA VS | // INFOCITY PS /460 /2026 () | |
| 382 | D-ABLAPL/18982/2026 | STATE OF ODISHA RAJIBILOCHAN PATEL VS | KEDAR CHANDRA SARANGI VS | // //0 () | |
| 383 | D-ABLAPL/18983/2026 | STATE OF ODISHA SAUMENDRA DALAI @ SOUMENDRA DALAI VS | RAJ KUMAR ROUT VS | // PATKURA /139 /2026 () | |
| 384 | D-ABLAPL/18986/2026 | STATE OF ODISHA JOGINDRA SENAPATI VS | SANTOSH KUMAR MAHANTY VS | // // () | AOD20240000242C202600164 |
| 385 | D-ABLAPL/18987/2026 | STATE OF ODISHA ROSHAN KUMAR SENAPATI VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // // () | AOD20240000242C202600165 |

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FILING REPORT AS ON :24/06/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|------------------------------|---|--------------------------|
| 386 | D-ABLAPL/18990/2026 | KUNU @ HASAN KHAN VS STATE OF ODISHA | SWAGATIKA SAHOO VS | BARAMBA /186 /2026 () // | |
| 387 | D-ABLAPL/18991/2026 | SUSHMITA PATEL VS STATE OF ODISHA | KEDAR CHANDRA SARANGI VS | //0 () // | |
| 388 | D-ABLAPL/18994/2026 | NIBEDITA NAYAK VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | BHADRAK RURAL /392 /2026 () // | |
| 389 | D-ABLAPL/18997/2026 | KALIA BEHERA @ KALANDI CHARAN BEHERA VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | SABARANG /22 /2026 () // | |
| 390 | D-ABLAPL/18999/2026 | SIBANEE BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JODAPADAR /19 /2026 () // | |
| 391 | D-ABLAPL/19000/2026 | SUKANTA @ UTKAL BEHERA VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | SABARANG /22 /2026 () // | |
| 392 | D-ABLAPL/19001/2026 | SK.SAIJUDDIN BOX VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JALESWAR /165 /2026 () // | |
| 393 | D-ABLAPL/19002/2026 | BHANJAN @ MAHENDRA MUDULI VS STATE OF ODISHA | RAGHUNATH DASMOHAPATRA VS | RANPUR /179 /2026 () // | |
| 394 | D-ABLAPL/19003/2026 | NIRMAL BAG VS STATE OF ODISHA | BINOD KUMAR HATI VS | MURIBAHAL /112 /2026 () // | |
| 395 | D-ABLAPL/19005/2026 | MAMALI PRIYADARSINI SAHOO VS STATE OF ODISHA | RASHMI RANJAN MISHRA VS | SAHID NAGAR P.S. /315 /2026 () // | |
| 396 | D-ABLAPL/19007/2026 | DEBASISH MALIK @ NANDU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | AUL /259 /2026 () // | AOD20220004577C202600048 |
| 397 | D-ABLAPL/19008/2026 | SMRUTIRANJAN SETHY | MALLICK BEBRAT SMRUTIRANJAN | EOW,BHUBANESWAR /8 /2026 | AOD20220004450C202600019 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-------------------------|---------------------------|--------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA(EOW) | | // | |
| 398 | D-ABLAPL/19009/2026 | NARENDRA BADAJENA | SUDEEP KUMAR SARANGI | CHANDAKA P.S. /155 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 399 | D-ABLAPL/19010/2026 | BIJAY DAS | GURU PRASAD BEHERA | REMUNA /32 /2026 | AOR20220000925C202600041 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 400 | D-ABLAPL/19011/2026 | KARTIK NAIK @ PADIA | RABINDRA NATH PRUSTY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 401 | D-ABLAPL/19012/2026 | SK RAHIM @ SURAJ | MANASI SETHI | LALBAG /139 /2026 | AOD20220004450C202600018 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 402 | D-ABLAPL/19013/2026 | GAJI @ BRUNDABAN PARIDA | JITENDRA SAMANTARAY | BANAPUR P.S. /180 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 403 | D-ABLAPL/19014/2026 | RAMA CHANDRA BARIK | CHITTA RANJAN PATTNAIK | KHANTAPADA /242 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 404 | D-ABLAPL/19017/2026 | CHITTARANJAN SASMAL | PRAMOD KUMAR JENA | BALIAPAL /264 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 405 | D-ABLAPL/19019/2026 | MOHAMMAD @ MD SAFAN | DHIRENDRA KUMAR MOHAPATRA | BARGAON /85 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 406 | D-ABLAPL/19021/2026 | CHANDRAKANTA MALLICK | PRAMOD KUMAR JENA | SINGLA /209 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 407 | D-ABLAPL/19022/2026 | MD.ATIKULLA @ GABBAR | DHIRENDRA KUMAR MOHAPATRA | BARGAON /175 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 408 | D-ABLAPL/19025/2026 | RATNAKAR DAS | MANAS RANJAN KHATUA | BHADRAK RURAL /458 /2026 | |
| | | VS | VS | () | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|--|---|--------------------------|
| 409 | D-ABLAPL/19026/2026 | STATE OF ODISHA DR.SUBHASISH BEHERA VS | ASUTOSH MOHANTY VS | // CYBER CRIME AND ECO. OFFENCE, CUTTACK /41 /2026 () | |
| 410 | D-ABLAPL/19028/2026 | STATE OF ODISHA SUNIL DAS VS | Guru Prasad Behera VS | // // () | AOR20220000925C202600042 |
| 411 | D-ABLAPL/19035/2026 | STATE OF ODISHA SUSHANT BEHERA @ RAJU VS | AMITABH NAIK VS | // KHURDA MODEL /350 /2025 () | |
| 412 | D-ABLAPL/19038/2026 | STATE OF ODISHA JAWED KHAN @ JAVEDKHAN VS | PRASANTA KUMAR BARIK VS | // PURUNABAZAR /155 /2026 () | |
| 413 | D-ABLAPL/19041/2026 | STATE OF ODISHA BUDRA SAUNTA @ BUDRA MOHAN SAUNTA VS | AMIT KUMAR SAHU VS | // DASMANTAPUR /68 /2026 () | |
| 414 | D-ABLAPL/19043/2026 | STATE OF ODISHA ANUPAMA PATRA @ ANU PATRA VS | DEBASNAN DAS VS | // KAMAKHYANAGAR /390 /2026 () | |
| 415 | D-ABLAPL/19044/2026 | STATE OF ODISHA KARNA BAHADUR VS | AMIT KUMAR SAHU VS | // JEYPORE TOWN /206 /2025 () | |
| 416 | D-WPC(OA)/918/1997 WPC(OA)/918/1997 | STATE OF ODISHA JUDHISTHIR JENA VS COLLECTOR, BALANGIR | M/S R.K. RATH, J.N. JENA, R.S. PATNAIK VS | // // () | |
| 417 | D-RVWPET(RP)/40/2000 RVWPET(RP)/40/2000 | PRAMOD KUMAR PATTNAIK VS THE SECRETARY, HARIJAN AND TRIBAL WELFARE DEPARTMENT | M/S M.M. BASU, P. BEHERA VS | // // () | |

ORISSA HIGH COURT

MISC CASES FILED on :24/06/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|--|---|----------------------|
| 1 | D-RVWPET(RP)/40/2000 RVWPET(RP)/40/2000 | PRAMOD KUMAR PATNAIK MP | M/S M.M. BASU, P. BEHERA | 1/2026 |
| 2 | D-RVWPET(RP)/40/2000 RVWPET(RP)/40/2000 | PRAMOD KUMAR PATNAIK MP | M/S M.M. BASU, P. BEHERA | 2/2026 |
| 3 | D-ARBP(ICA)/16537/2026 ARBP(ICA)/4/2026 | M/S. DORDINAIRE INTERNATIONAL PVT. MP | SODHESH BIDESH RANJAN BEHERA | 6/2026 |
| 4 | D-EXP/33159/2025 EXP/23/2025 | HARIHAR BALIARSINGH MP | BIDESH RANJAN BEHERA | 16/2026 |
| 5 | D-SAO/28136/2026 SAO/ / | MANDAKINI PANDA MP | RAMESH KUMAR AGRAWAL | 39/2026 |
| 6 | D-CRP/28011/2026 CRP/ / | AVILASH MAHANANDA MP | PATITAPABAN PANDA | 52/2026 |
| 7 | D-CRP/28032/2026 CRP/ / | MANORANJAN SARANGI MP | BIPLABA P.B. BAHALI | 53/2026 |
| 8 | D-JCRLA/531/2026 JCRLA/11/2026 | SID @ SIBARAM PRADHAN MP | SASWATA PATNAIK | 147/2026 |
| 9 | D-CMAPL/28185/2026 CMAPL/ / | DEEPAK KUMAR JHUNJHUNWALLA MP | MANOJ KUMAR PANDA | 158/2026 |
| 10 | D-CMAPL/28217/2026 CMAPL/ / | PURNA CHANDRA MOHAPATRA MP | RAMESH CHANDRA PRAHARAJ | 159/2026 |
| 11 | D-CRLMP/2528/2023 CRLMP/2528/2023 | ER DEBASHISHA HOTA MP | ER DEBASHISHA HOTA (IN PERSON) | 161/2026 |
| 12 | D-CRLMP/18916/2026 CRLMP/ / | PRADEEPTA KUMAR JENA MP | RAMDAS ACHARY | 162/2026 |
| 13 | D-LAA/28091/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 191/2026 |
| 14 | D-LAA/28091/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 192/2026 |
| 15 | D-LAA/28091/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 193/2026 |
| 16 | D-LAA/28092/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 194/2026 |
| 17 | D-LAA/28092/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 195/2026 |
| 18 | D-LAA/28092/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 196/2026 |
| 19 | D-LAA/28093/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 197/2026 |
| 20 | D-LAA/28093/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 198/2026 |
| 21 | D-LAA/28093/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 199/2026 |
| 22 | D-LAA/28094/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 200/2026 |
| 23 | D-LAA/28094/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 201/2026 |
| 24 | D-LAA/28094/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER, MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 202/2026 |
| 25 | D-LAA/28124/2026 LAA/ / | SPECIAL LAND ACQUISITION OFFICER OF MP | SSONER SONEPURAMBHU MISHRA,A.S.C | 203/2026 |
| 26 | D-LAA/28124/2026 | SPECIAL LAND ACQUISITION OFFICER OF | SSONER SONEPURAMBHU MISHRA,A.S.C | |

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|----|---------------------------------------|--|-------------------------|----------|
| 27 | LAA/ / D-LAA/28124/2026 | MP SPECIAL LAND ACQUISITION OFFICER OFSSONERMBHU MISHRA,A.S.C | | 204/2026 |
| 28 | LAA/ / D-LAA/28125/2026 | MP SPECIAL LAND ACQUISITION OFFICER OFSSONERMBHU MISHRA,A.S.C | | 205/2026 |
| 29 | LAA/ / D-LAA/28125/2026 | MP SPECIAL LAND ACQUISITION OFFICER OFSSONERMBHU MISHRA,A.S.C | | 206/2026 |
| 30 | LAA/ / D-LAA/28125/2026 | MP SPECIAL LAND ACQUISITION OFFICER OFSSONERMBHU MISHRA,A.S.C | | 207/2026 |
| 31 | D-RPFAM/26390/2026 RPFAM/ / | SASHI BHUSAN PRADHAN MP | SIBA PRASAD SAHOO | 208/2026 |
| 32 | D-CONTC/30680/2025 CONTC/3636/2025 | BISWARANJAN NAYAK MP | GAGAN BIHARI SINGH | 254/2026 |
| 33 | D-CONTC/51057/2025 CONTC/6184/2025 | DIPAK KUMAR BEHERA MP | | 396/2026 |
| 34 | D-CONTC/51049/2025 CONTC/6323/2025 | ABHISHEK PARIDA MP | | 397/2026 |
| 35 | D-CONTC/1595/2024 CONTC/586/2024 | PARAMANANDA SARANGI MP | LOKANATH RATH | 398/2026 |
| 36 | D-CONTC/26821/2026 CONTC/3364/2026 | DILLIP KUMAR MALLIK MP | ADV | 399/2026 |
| 37 | D-CONTC/6079/2023 CONTC/6079/2023 | TRINATH PARIDA MP | M/S. MANAS PATI | 400/2026 |
| 38 | D-CONTC/28216/2026 CONTC/ / | SUMANTA KUMAR NAIK MP | ADV. | 401/2026 |
| 39 | D-BLAPL/14639/2026 BLAPL/ / | GOLAK @ GOLAKHA SAHU MP | SARAT KUMAR JENA | 402/2026 |
| 40 | D-BLAPL/15298/2026 BLAPL/5540/2026 | GAUTAM PRADHAN @ BANA MP | SUJIT KUMAR SWAIN | 479/2026 |
| 41 | D-CRLREV/18885/2026 CRLREV/ / | LACHHAMAN PRADHAN MP | LAXMAN PRADHAN | 480/2026 |
| 42 | D-CRLREV/18885/2026 CRLREV/ / | LACHHAMAN PRADHAN MP | LAXMAN PRADHAN | 705/2026 |
| 43 | D-CRLREV/9283/2026 CRLREV/ / | PRITISH KUMAR MOHAPATRA MP | TAPAN MISHRA | 706/2026 |
| 44 | D-CRLREV/15384/2026 CRLREV/ / | SOUMYA SANKAR CHAKRA@RAJA CHAKRA MP | KADHIRAJ MOHANTY | 707/2026 |
| 45 | D-CRLREV/365/2014 CRLREV/365/2014 | AMAR MOHANTY MP | M/S.DEBI PR.DHALSAMANTA | 708/2026 |
| 46 | D-CRLREV/16719/2026 CRLREV/ / | RAMA PANDEY MP | AJAYA KUMAR PRADHAN | 709/2026 |
| 47 | D-CRLREV/19042/2026 CRLREV/ / | NALINIKANTA MOHANTY MP | SANKET KANUNGO | 710/2026 |
| 48 | D-RSA/6813/2024 RSA/32/2024 | SIMANCHALA PATRO MP | SANJAY KUMAR PRADHAN | 711/2026 |
| 49 | D-RSA/28123/2026 RSA/ / | PUSPANJALI NAYAK MP | SOUMYA MISHRA | 942/2026 |
| 50 | D-RSA/28144/2026 RSA/ / | DALIMBA MAHANAND MP | JNYANANANDA PANDA | 943/2026 |
| 51 | D-RSA/28144/2026 RSA/ / | DALIMBA MAHANAND MP | JNYANANANDA PANDA | 944/2026 |
| 52 | D-RSA/102/2022 RSA/102/2022 | HARIBANDHU PALEI MP | SATYABADI MANTRY | 945/2026 |
| 53 | D-RSA/28181/2026 RSA/ / | MAKARANDA BAGARTY@BAGARTTI MP | SAMVIT MOHANTY | 946/2026 |
| 54 | D-RSA/28224/2026 RSA/ / | BHUBANESWAR NIHAL@NIAL MP | GOURI MOHAN RATH | 947/2026 |
| 55 | D-RSA/28224/2026 RSA/ / | BHUBANESWAR NIHAL@NIAL MP | GOURI MOHAN RATH | 948/2026 |
| 56 | D-FAO/24601/2026 FAO/ / | D.M., NATIONAL INSURANCE CO.LTD., CUSUBRKT MP | SATPATRY | 949/2026 |
| 57 | D-FAO/23204/2026 FAO/ / | THE MANAGER, NEW INDIA ASSURANCE MP | PRASANT KUMAR MAHALI | 991/2026 |
| | | | | 992/2026 |

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|----|--|--|--------------------------|-----------|
| 58 | D-FAO/28075/2026 FAO/ / | PREMANANDA BISWAL MP | SANGRAM JENA | 993/2026 |
| 59 | D-FAO/4383/2026 FAO/51/2026 | TRINATH BAG MP | | 994/2026 |
| 60 | D-FAO/24198/2026 FAO/731/2026 | MINAKETAN BHUYAN MP | KAPILA CHARAN NAYAK | 995/2026 |
| 61 | D-FAO/28155/2026 FAO/ / | ANUP KUMAR MALLICK MP | SANGRAM JENA | 996/2026 |
| 62 | D-FAO/28168/2026 FAO/ / | MANAS RANJAN DASH MP | SANGRAM JENA | 997/2026 |
| 63 | D-FAO/28214/2026 FAO/ / | AKSHAYA KUMAR SAHOO MP | SANGRAM JENA | 998/2026 |
| 64 | D-ABLAPL/18808/2019 ABLAPL/18808/2019 | SIDHANTA ROUT MP | ARIJEET MISHRA | 1057/2026 |
| 65 | D-ABLAPL/2612/2026 ABLAPL/1204/2026 | SK. RIJUWAN @ SK. RIJWAN MP | BHARAT JALLI | 1058/2026 |
| 66 | D-ABLAPL/4665/2026 ABLAPL/2052/2026 | SK LUKMAN MP | BHARAT JALLI | 1059/2026 |
| 67 | D-ABLAPL/7158/2026 ABLAPL/3060/2026 | TUTU @ KAMAL CHANDRA ROUT MP | | 1060/2026 |
| 68 | D-ABLAPL/14401/2026 ABLAPL/5586/2026 | SUBHANKAR PAHADASINGH MP | | 1061/2026 |
| 69 | D-ABLAPL/13129/2026 ABLAPL/5152/2026 | B.DEEPAK MP | | 1062/2026 |
| 70 | D-ABLAPL/15967/2026 ABLAPL/6431/2026 | ABINASH NAYAK MP | | 1063/2026 |
| 71 | D-ABLAPL/16778/2026 ABLAPL/6542/2026 | ABINASH MAHAPATRA MP | | 1064/2026 |
| 72 | D-ABLAPL/13084/2026 ABLAPL/5125/2026 | JITENDRA PRASAD SAHA MP | | 1065/2026 |
| 73 | D-ABLAPL/9160/2026 ABLAPL/3835/2026 | KESHAB CHANDRA MAHARANA MP | | 1066/2026 |
| 74 | D-ABLAPL/17101/2026 ABLAPL/6738/2026 | HEMANTA KUMAR TRIPATHY MP | RAMAKANTA SARANGI | 1067/2026 |
| 75 | D-ABLAPL/4850/2026 ABLAPL/2243/2026 | NIGAMANANDA JENA MP | | 1068/2026 |
| 76 | D-ABLAPL/15199/2026 ABLAPL/5940/2026 | NIMAIN MOHARANA MP | | 1069/2026 |
| 77 | D-ABLAPL/11621/2026 ABLAPL/5039/2026 | PRADIP KUMAR MAHAKULA MP | | 1070/2026 |
| 78 | D-ABLAPL/5333/2023 ABLAPL/5333/2023 | RAMESH CHANDRA PARIDA @ PINTU MP | RAJENDRA NARAYAN ROUT | 1071/2026 |
| 79 | D-ABLAPL/12640/2026 ABLAPL/5069/2026 | SONU @ SANTOSH DAS MP | BIJAYA SWAIN | 1072/2026 |
| 80 | D-ABLAPL/15375/2026 ABLAPL/6028/2026 | MAKARA @ MAHESH DALEI MP | | 1073/2026 |
| 81 | D-ABLAPL/1477/2026 ABLAPL/669/2026 | JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BEHERA MP | | 1074/2026 |
| 82 | D-ABLAPL/2399/2026 ABLAPL/1031/2026 | RANJIT SAHANI MP | SURYAKANTA DWIBEDI | 1075/2026 |
| 83 | D-CMP/15136/2026 CMP/ / | PRADEEP KUMAR PATEL MP | SURYA NARAYAN SATAPATHY | 1139/2026 |
| 84 | D-CMP/28013/2026 CMP/ / | BISHNUPRIYA PAIKARAY MP | AMARENDRA KUMAR MOHANTY | 1140/2026 |
| 85 | D-CMP/28112/2026 CMP/ / | PARBATI SATPATHY MP | SATYA RANJAN MOHAPATRA | 1141/2026 |
| 86 | D-CMP/28122/2026 CMP/ / | GIRISH CHANDRA BEHERA MP | PRAFULLA CHANDRA ACHARYA | 1142/2026 |
| 87 | D-CMP/16078/2026 CMP/682/2026 | PRANAKRUSHNA BEHERA MP | KHIROD KUMAR SWAIN | 1143/2026 |
| 88 | D-CMP/28088/2026 CMP/ / | NARATAM MALLIK @ NAROTTAM MALLIK @ NAROTTAM MALLIK MP | DEBASARAN MALLIK | 1144/2026 |
| 89 | D-CMP/1580/2026 | NIRUPAMA BAG | MAHESWAR MOHANTY | |

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| | CMP/90/2026 | MP | | 1145/2026 |
| 90 | D-CMP/28177/2026 CMP/ / | SANGRAM KESHARI PATTANAIK@SANGRAM MP | MANASTAMIKN PRADHAN | 1146/2026 |
| 91 | D-CMP/28226/2026 CMP/ / | SHREE BAIDEI THAKURANI MP | RABINDRA KUMAR SAHOO | 1147/2026 |
| 92 | D-CMP/28240/2026 CMP/ / | ALLU KRISHNA RAO MP | KARUNAKAR DAS | 1148/2026 |
| 93 | D-MACA/23627/2026 MACA/ / | THE DIVISIONAL MANAGER, UNITED INDIA MP | INSURANCE COMPANY LTD. | 1423/2026 |
| 94 | D-MACA/24590/2026 MACA/ / | D.M., UNITED INDIA INSURANCE CO.LTD., MP | BIHARAT SATPATHY | 1424/2026 |
| 95 | D-MACA/28016/2026 MACA/ / | SENIOR DIVISIONAL MANAGER, NEW INDIA MP | INSURANCE COMPANY LTD., BALASORE | 1425/2026 |
| 96 | D-MACA/28031/2026 MACA/ / | K.SURYANARAYAN MP | RAMESH CHANDRA PRADHAN | 1426/2026 |
| 97 | D-MACA/28031/2026 MACA/ / | K.SURYANARAYAN MP | RAMESH CHANDRA PRADHAN | 1427/2026 |
| 98 | D-MACA/28043/2026 MACA/ / | ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP | PRISWARTA KUMAR MAHALI | 1428/2026 |
| 99 | D-MACA/28043/2026 MACA/ / | ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP | PRISWARTA KUMAR MAHALI | 1429/2026 |
| 100 | D-MACA/28057/2026 MACA/ / | M/S. CHOLA MS GENERAL INSURANCE COMPANY MP | INDIA LTD., BHUBANESWAR | 1430/2026 |
| 101 | D-MACA/28063/2026 MACA/ / | DIVISIONAL MANAGER, CHOLAMANDALAM MP | GENERAL INSURANCE COMPANY LTD., BHUBANESWAR | 1431/2026 |
| 102 | D-MACA/257/2023 MACA/257/2023 | MANJULA ROURTRAY @ MANJULATA MP | KAPILA CHARAN NAYAK | 1432/2026 |
| 103 | D-MACA/24714/2026 MACA/ / | MAMATA MANJARI BEHERA MP | BIJAYANANDA SAMANTARAY | 1433/2026 |
| 104 | D-MACA/24725/2026 MACA/ / | TUSAR RANJAN BEHERA MP | BIJAYANANDA SAMANTARAY | 1434/2026 |
| 105 | D-MACA/24725/2026 MACA/ / | TUSAR RANJAN BEHERA MP | BIJAYANANDA SAMANTARAY | 1435/2026 |
| 106 | D-MACA/24778/2026 MACA/ / | SURENDRA BEHERA MP | BIJAYANANDA SAMANTARAY | 1436/2026 |
| 107 | D-MACA/24720/2026 MACA/ / | SANJAY KUMAR BEHERA MP | BIJAYANANDA SAMANTARAY | 1437/2026 |
| 108 | D-MACA/24742/2026 MACA/ / | PRAMILA BEHERA MP | BIJAYANANDA SAMANTARAY | 1438/2026 |
| 109 | D-MACA/24777/2026 MACA/ / | HAREKRUSHNA BEHERA MP | BIJAYANANDA SAMANTARAY | 1439/2026 |
| 110 | D-MACA/28118/2026 MACA/ / | RASHMI MAHARAJ MP | KAPILA CHARAN NAYAK | 1440/2026 |
| 111 | D-MACA/28140/2026 MACA/ / | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE MP | CO. LTD., SAMBALPUR | 1441/2026 |
| 112 | D-MACA/52639/2025 MACA/158/2026 | VARUNA ROAD LINES PVT. LTD. MP | | 1442/2026 |
| 113 | D-MACA/28158/2026 MACA/ / | BABAJI JENA MP | JAYADEBA BEHERA | 1443/2026 |
| 114 | D-MACA/28158/2026 MACA/ / | BABAJI JENA MP | JAYADEBA BEHERA | 1444/2026 |
| 115 | D-CRLMC/16977/2026 CRLMC/1874/2026 | BIJAY PAL @ BABUCHHUA MP | | 1564/2026 |
| 116 | D-CRLMC/18911/2026 CRLMC/ / | MANAS RANJAN DAS MP | RAMDAS ACHARY | 1565/2026 |
| 117 | D-CRLMC/18920/2026 CRLMC/ / | ALOK PACHISIA MP | HARIPAD MOHANTY | 1566/2026 |
| 118 | D-CRLMC/18931/2026 CRLMC/ / | MANAS BEHERA MP | ANUP UDAYA SENAPATI | 1567/2026 |
| 119 | D-CRLMC/18969/2026 CRLMC/ / | MANOJ KUMAR DAS MP | BIBHUTI BHUSAN SWAIN | 1568/2026 |
| 120 | D-CRLMC/18989/2026 CRLMC/ / | ABHIJIT NAYAK MP | JAYADEBA BEHERA | 1569/2026 |

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| 121 | D-CRLMC/16629/2026 CRLMC/ / | SHIV KUMAR SINGH MP | DURGA PRASAD JENA | 1570/2026 |
| 122 | D-CRLMC/13680/2026 CRLMC/1607/2026 | PRAMODA MUNI MP | | 1571/2026 |
| 123 | D-CRLMC/19034/2026 CRLMC/ / | DURGA PRASAD SINGH MP | PRASANTA KUMAR SAHOO | 1572/2026 |
| 124 | D-CRLMC/19039/2026 CRLMC/ / | RAMESH CHANDRA BEHERA MP | SANTOSH KUMAR DASH | 1573/2026 |
| 125 | D-CRLA/9801/2026 CRLA/369/2026 | NARAHARI PANDA MP | PRAGYAN PARAMITA MOHANTY | 1575/2026 |
| 126 | D-CRLA/18882/2026 CRLA/ / | TUTU @ SUSANTA PRADHAN MP | RAMA CHANDRA MOHANTY | 1576/2026 |
| 127 | D-CRLA/18889/2026 CRLA/ / | ANJIA @ AJAY @ RANJAN KUMAR BHOI MP | SANJAYA NARAYAN SAHOO | 1577/2026 |
| 128 | D-CRLA/11329/2026 CRLA/416/2026 | MAMATA PATRA MP | GOPAL KRUSHNA MOHANTY | 1578/2026 |
| 129 | D-CRLA/18981/2026 CRLA/ / | SARAT CHANDRA NANDA @ SARATA CHANDRANANDA MP | | 1579/2026 |
| 130 | D-CRLA/18981/2026 CRLA/ / | SARAT CHANDRA NANDA @ SARATA CHANDRANANDA MP | | 1580/2026 |
| 131 | D-WA/20279/2026 WA/ / | SHARAD CHANDRA PATHAK MP | IN PERSON | 2112/2026 |
| 132 | D-WA/37303/2024 WA/2648/2024 | ANIL KUMAR PATEL MP | SURYA NARAYAN SATPATHY | 2113/2026 |
| 133 | D-WP(C)/27992/2026 WP(C)/ / | BIJAYA KUMAR MOHANTY MP | ASUTOSH ROUT | 11671/2026 |
| 134 | D-WP(C)/28008/2026 WP(C)/ / | DOLA GOBINDA BEHERA MP | KUNAL KUMAR SWAIN | 11672/2026 |
| 135 | D-WP(C)/28010/2026 WP(C)/ / | BALARAM SAHOO MP | KUNAL KUMAR SWAIN | 11673/2026 |
| 136 | D-WP(C)/27996/2026 WP(C)/ / | GOURAB MOHANTY MP | BIBHU PRASAD MOHANTY | 11674/2026 |
| 137 | D-WP(C)/28012/2026 WP(C)/ / | PRAMOD KUMAR PARIDA MP | BIDYADHAR MANSING | 11675/2026 |
| 138 | D-WP(C)/27998/2026 WP(C)/ / | MIHIR SWAIN MP | BIBHU PRASAD MOHANTY | 11676/2026 |
| 139 | D-WP(C)/28001/2026 WP(C)/ / | M/S DEBAJYOTI MILLENNIUM PRIVATE LIMITED MP | BYOMKESH TRIPATHY | 11677/2026 |
| 140 | D-WP(C)/26001/2026 WP(C)/17914/2026 | PRATAP KESHARI HOTA MP | KABIR KUMAR JENA | 11678/2026 |
| 141 | D-WP(C)/28003/2026 WP(C)/ / | ALFA DAS MP | SANJAY KUMAR DAS | 11679/2026 |
| 142 | D-WP(C)/15521/2014 WP(C)/15521/2014 | RAGHUBIR PR.RAM MP | M/S.SANTOSH KU.PATTNAIK | 11680/2026 |
| 143 | D-WP(C)/28019/2026 WP(C)/ / | MONGALA MUDULI @ MANGALA MUDULI MP | DIGANTA DAS | 11681/2026 |
| 144 | D-WP(C)/13964/2026 WP(C)/10170/2026 | M/S KONARK AYURVEDIC PHARMACY, KPR/KDK MP | DASH | 11682/2026 |
| 145 | D-WP(C)/13964/2026 WP(C)/10170/2026 | M/S KONARK AYURVEDIC PHARMACY, KPR/KDK MP | DASH | 11683/2026 |
| 146 | D-WP(C)/14363/2026 WP(C)/10965/2026 | TILOTTAMA SETHI MP | SANJIB KUMAR BHANJADEO | 11684/2026 |
| 147 | D-WP(C)/50453/2025 WP(C)/35355/2025 | LAXMI NARAYAN SAMAL MP | BASUDEV PUJARI | 11685/2026 |
| 148 | D-WP(C)/28006/2026 WP(C)/ / | SURESWAR RAM MP | ACHYUTANANDA PATTANAIK | 11686/2026 |
| 149 | D-WP(C)/28024/2026 WP(C)/ / | HEMANTA KUMAR NAYAK MP | PRADIPTA KISHORE BHUYAN | 11687/2026 |
| 150 | D-WP(C)/28007/2026 WP(C)/ / | HERITAGE VISION EDUCATIONAL TRUST MP | TRAJJEET ROY | 11688/2026 |
| 151 | D-WP(C)/16622/2023 WP(C)/16622/2023 | DEBASHIS PARIDA MP | | 11689/2026 |
| 152 | D-WP(C)/29231/2025 | SUMATI RANA | GOKULANANDA SAHU | |

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| | WP(C)/21123/2025 | MP | | 11690/2026 |
| 153 | D-WP(C)/28034/2026 WP(C)/ / | SEBATI BEHERA MP | NIRANJAN PANDA | 11691/2026 |
| 154 | D-WP(C)/28035/2026 WP(C)/ / | SRI BIPRESWAR MAHADEV, CUTTACK MP | VISWAJEET MALLICK | 11692/2026 |
| 155 | D-WP(C)/28023/2026 WP(C)/ / | SURESH KUMAR ACHARYA MP | PRAVAKAR SABAT | 11693/2026 |
| 156 | D-WP(C)/28042/2026 WP(C)/ / | MANGU KHAN MP | JYOTIRMAY GUPTA | 11694/2026 |
| 157 | D-WP(C)/38139/2025 WP(C)/27075/2025 | RAVI JAISWAL MP | ARUN KUMAR PATRA | 11695/2026 |
| 158 | D-WP(C)/26421/2026 WP(C)/18219/2026 | SATYAJIT SAHU MP | ANSHUMAN RAY, DURGA PRASAD NANDA (SR.ADV.) | 11696/2026 |
| 159 | D-WP(C)/28025/2026 WP(C)/ / | BANSIDHAR PRADHAN MP | BISWARANJAN MAHARATHA | 11697/2026 |
| 160 | D-WP(C)/28062/2026 WP(C)/19099/2026 | DR.SWAGATIKA MOHANTY MP | AVIJIT MISHRA | 11698/2026 |
| 161 | D-WP(C)/23103/2026 WP(C)/16057/2026 | DEBASHIS NANDA MP | | 11699/2026 |
| 162 | D-WP(C)/28067/2026 WP(C)/19097/2026 | DR.PALLAVI ROUSTRAY MP | AVIJIT MISHRA | 11700/2026 |
| 163 | D-WP(C)/28068/2026 WP(C)/ / | PRAVAT KUMAR MOHANTY MP | SIDHARTH SHANKAR PADHY | 11701/2026 |
| 164 | D-WP(C)/28026/2026 WP(C)/ / | JOY GOPAL KHANDELWAL MP | DEEPAK KUMAR PANI | 11702/2026 |
| 165 | D-WP(C)/28077/2026 WP(C)/19161/2026 | ASHISH DASH MP | SIVA SANKAR CHAINI | 11703/2026 |
| 166 | D-WP(C)/15140/2026 WP(C)/ / | PRADEEP KUMAR PATEL MP | SURYA NARAYAN SATPATHY | 11704/2026 |
| 167 | D-WP(C)/20936/2026 WP(C)/14608/2026 | RUKMANI MERLI MP | BANSHIDHAR SATAPATHY | 11705/2026 |
| 168 | D-WP(C)/27580/2025 WP(C)/18895/2025 | SAROJ KUMAR SAHU MP | SIDHANT DAS | 11706/2026 |
| 169 | D-WP(C)/28097/2026 WP(C)/ / | DR.DURGADATTA JANI MP | RAMDAS ACHARY | 11707/2026 |
| 170 | D-WP(C)/24607/2026 WP(C)/16853/2026 | DESABHAKTA BHAGABAT PRASAD PRADHAN MP | MANAS BANSIDHAR PRADHAN | 11708/2026 |
| 171 | D-WP(C)/21652/2026 WP(C)/15948/2026 | DEEPAK SHARMA MP | BRAJA MOHAN SARANGI | 11709/2026 |
| 172 | D-WP(C)/2140/2020 WP(C)/2140/2020 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP | | 11710/2026 |
| 173 | D-WP(C)/2140/2020 WP(C)/2140/2020 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP | | 11711/2026 |
| 174 | D-WP(C)/21089/2026 WP(C)/15947/2026 | BRAHMANANDA LENKA MP | ASWINI KUMAR DASH | 11712/2026 |
| 175 | D-WP(C)/28103/2026 WP(C)/ / | SADASIV PRADHAN MP | RANJAN KUMAR ROUT | 11713/2026 |
| 176 | D-WP(C)/28120/2026 WP(C)/ / | R.PARSURAM MP | ALOK KUMAR PANDA | 11714/2026 |
| 177 | D-WP(C)/2339/2026 WP(C)/4395/2026 | PRUTHWIRAJ SAHU MP | PRAMOD KUMAR BOHIDAR | 11715/2026 |
| 178 | D-WP(C)/49025/2024 WP(C)/31594/2024 | UNION OF INDIA MP | MR.S.K.SAMANTARAY, ABHISHEK MOHANTY(C.G.C) | 11716/2026 |
| 179 | D-WP(C)/28137/2026 WP(C)/ / | SUSHMA MUND MP | TAPAN MISHRA | 11717/2026 |
| 180 | D-WP(C)/28139/2026 WP(C)/ / | SANDIP KUMAR MISHRA MP | BANSHIDHAR SATAPATHY | 11718/2026 |
| 181 | D-WP(C)/28143/2026 WP(C)/ / | PRABHAS PATRA MP | SOUMYA JYOTI BISWAL | 11719/2026 |
| 182 | D-WP(C)/28141/2026 WP(C)/ / | TAPAN KUMAR OJHA MP | BANSHIDHAR SATAPATHY | 11720/2026 |
| 183 | D-WP(C)/28142/2026 WP(C)/ / | MUKESH PATHI MP | BISWABIHARI MOHANTY | 11721/2026 |

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| 184 | D-WP(C)/20064/2026 WP(C)/15278/2026 | PRADIPTA KUMAR MAHANA MP | | 11722/2026 |
| 185 | D-WP(C)/3122/2026 WP(C)/3197/2026 | SATYANARAYAN MOHAPATRA MP | SUDARSAN BEHERA | 11723/2026 |
| 186 | D-WP(C)/37103/2022 WP(C)/37103/2022 | BHAGIRATHI BHUTIA MP | RAMA CHANDRA RATH | 11724/2026 |
| 187 | D-WP(C)/28145/2026 WP(C)/ / | KUMAR BHATRA MP | DIPTI RANJAN BHOKTA | 11725/2026 |
| 188 | D-WP(C)/28146/2026 WP(C)/ / | SIBARAM PRADHAN MP | BANSHIDHAR SATAPATHY | 11726/2026 |
| 189 | D-WP(C)/2140/2020 WP(C)/2140/2020 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP | | 11727/2026 |
| 190 | D-WP(C)/28149/2026 WP(C)/ / | M/S. ADHRIT SOFTWARE PRIVATE LIMITED, MP | ARUN KUMAR DAS (M/S. ARUN KUMAR DAS E-SEO PRIVATE LIMITED), BERHAMPUR, O | 11728/2026 |
| 191 | D-WP(C)/15192/2012 WP(C)/15192/2012 | GIRIDHARILAL JHUNJHU MP | MANOJ KUMAR PANDA | 11729/2026 |
| 192 | D-WP(C)/28163/2026 WP(C)/ / | SUCHITA MISHRA MP | PRASANTA KUMAR SATAPATHY | 11730/2026 |
| 193 | D-WP(C)/28164/2026 WP(C)/ / | RASIKA RAI THAKURA MP | JAGAJIBAN PRADHAN | 11731/2026 |
| 194 | D-WP(C)/13664/2026 WP(C)/10654/2026 | SISIR KUMAR SABAT MP | | 11732/2026 |
| 195 | D-WP(C)/2797/2024 WP(C)/1608/2024 | BINODINI PANDA MP | PRASANNA KUMAR SAHOO | 11733/2026 |
| 196 | D-WP(C)/28162/2026 WP(C)/ / | AMIYA MOHAN DASH MP | Sandeep Raj Panda | 11734/2026 |
| 197 | D-WP(C)/2407/2026 WP(C)/2174/2026 | DR.RAJEEB KUMAR NAYAK MP | JAYDEEP PAL | 11735/2026 |
| 198 | D-WP(C)/28169/2026 WP(C)/ / | PALLABI DAS MP | NIHAL RATH | 11736/2026 |
| 199 | D-WP(C)/28170/2026 WP(C)/ / | KHYAMANIDHI DHARUA MP | ANAM CHARAN PANDA | 11737/2026 |
| 200 | D-WP(C)/28172/2026 WP(C)/ / | MOHAMMED FIROZUDDIN MP | ALOK KUMAR MOHAPATRA | 11738/2026 |
| 201 | D-WP(C)/28182/2026 WP(C)/ / | M/S INFRA ENGINEERS PVT.LTD, CUTTACK MP | BIKRAM KESHARI RAJ | 11739/2026 |
| 202 | D-WP(C)/28186/2026 WP(C)/ / | SUKANTI SENAPATI MP | SUBHADUTTA ROURAY | 11740/2026 |
| 203 | D-WP(C)/28187/2026 WP(C)/ / | M/S INFRA ENGINEERS PVT.LTD, CUTTACK MP | BIKRAM KESHARI RAJ | 11741/2026 |
| 204 | D-WP(C)/16886/2024 WP(C)/10031/2024 | PRASANTA KUMAR SAHU MP | SADASIVA PATRA (1) | 11742/2026 |
| 205 | D-WP(C)/28188/2026 WP(C)/ / | M/S INFRA ENGINEERS PVT.LTD, CUTTACK MP | BIKRAM KESHARI RAJ | 11743/2026 |
| 206 | D-WP(C)/28190/2026 WP(C)/ / | SWAGATIKA BEHERA MP | SUNIL KUMAR PANDA | 11744/2026 |
| 207 | D-WP(C)/15695/2014 WP(C)/15695/2014 | JANARDAN NAYAK MP | M/S.SOUMYA MISHRA | 11745/2026 |
| 208 | D-WP(C)/6636/2026 WP(C)/15248/2026 | SAROJINI SAHU MP | ASUTOSH MOHANTA | 11746/2026 |
| 209 | D-WP(C)/28192/2026 WP(C)/ / | M/S INFRA ENGINEERS PVT.LTD, CUTTACK MP | BIKRAM KESHARI RAJ | 11747/2026 |
| 210 | D-WP(C)/6636/2026 WP(C)/15248/2026 | SAROJINI SAHU MP | ASUTOSH MOHANTA | 11748/2026 |
| 211 | D-WP(C)/4364/2026 WP(C)/3578/2026 | EMPERO PRESTIGE PVT LTD, CUTTACK MP | LALITENDU MISHRA | 11749/2026 |
| 212 | D-WP(C)/28209/2026 WP(C)/ / | SURENDRA KUMAR MUDULI MP | KUNAL KUMAR SWAIN | 11750/2026 |
| 213 | D-WP(C)/28194/2026 WP(C)/ / | DUTIKA KUMBHAR MP | DHANANJAYA MUND | 11751/2026 |
| 214 | D-WP(C)/28210/2026 WP(C)/ / | MADHUSUDAN BEHERA MP | SIDHANT DWIBEDI | 11752/2026 |
| 215 | D-WP(C)/28212/2026 | PRATIMA SAHU | BHAWANI SANKAR PANIGRAHI | |

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| | WP(C)/ / | MP | | 11753/2026 |
| 216 | D-WP(C)/28213/2026 | NAKULA CHARAN SAHOO | KUNAL KUMAR SWAIN | |
| | WP(C)/ / | MP | | 11754/2026 |
| 217 | D-WP(C)/21941/2026 | RAJESH KUMAR SAHU | SOURAV DAS | |
| | WP(C)/15500/2026 | MP | | 11755/2026 |
| 218 | D-WP(C)/28197/2026 | SIVANANDA MOHANTY | KANANBALA ROY CHOUDHURY | |
| | WP(C)/ / | MP | | 11756/2026 |
| 219 | D-WP(C)/28218/2026 | MANIRAM JENA | SIDHARTHA MISHRA | |
| | WP(C)/ / | MP | | 11757/2026 |
| 220 | D-WP(C)/28221/2026 | M/S.NETA SECURITY SERVICE PVT. LTD., | SOUBHANSHWARIN MOHANTY | |
| | WP(C)/ / | MP | | 11758/2026 |
| 221 | D-WP(C)/28223/2026 | SURAJ KUMAR NAIK | ATMAJIT MANMITH DAS | |
| | WP(C)/ / | MP | | 11759/2026 |
| 222 | D-WP(C)/28234/2026 | M/S BINU INDUSTRIES, CUTTACK | ARNAV BEHERA | |
| | WP(C)/ / | MP | | 11760/2026 |
| 223 | D-WP(C)/28237/2026 | PRASANNA KUMAR BEHERA | KUNAL KUMAR SWAIN | |
| | WP(C)/ / | MP | | 11761/2026 |
| 224 | D-WP(C)/28239/2026 | JAYASHREE DALAI | CHAKRADHAR SINGH | |
| | WP(C)/ / | MP | | 11762/2026 |